

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
ORIGINAL APPLICATION NO. 1178/2024**

**IN THE MATTER OF:**

KHYATI ANAND

... Applicant

Versus

DEPARTMENT OF  
ENVIRONMENT, GNCTD & ORS

... Respondent(s)

**I N D E X**

<b><u>Sl. No.</u></b>	<b><u>Particulars</u></b>	<b><u>Pg. No.</u></b>
1.	Reply Affidavit on behalf of District Magistrate, North, Govt. of NCT of Delhi in compliance of Order dated 23.09.2024 passed by this Hon'ble Tribunal.	1-5
2.	<b>Annexure- A: (Colly)</b> Copy of the Joint Committee Report dated 21.04.2025 along-with its annexures	6-59

FILED BY:

NEW DELHI  
DATED: 28.04.2025

  
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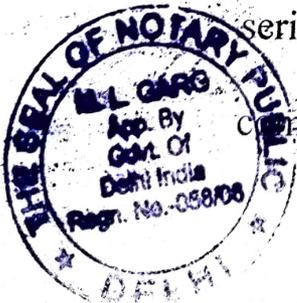
DEPARTMENT OF  
 ENVIRONMENT, GNCTD & ORS  
 Respondent(s)

REPLY AFFIDAVIT ON BEHALF OF DISTRICT  
 MAGISTRATE, NORTH, GOVT. OF NCT OF DELHI IN  
 COMPLIANCE OF ORDER DATED 23.09.2024 PASSED BY  
 THIS HON'BLE TRIBUNAL.

MOST RESPECTFULLY SHOWETH:-

I, Yash Chaudhary, working as District Magistrate, North, Govt. of  
 NCT of Delhi, DM Office Complex, Alipur, Delhi-110036, do hereby  
 solemnly affirm and declare as under:

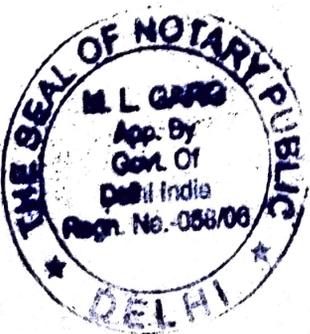
1. That in the present Original Application, the Applicant has  
 alleged that in the name of pruning of trees branches of 90  
 centimetre to 120-centimetre girth have been cut. This Hon'ble  
 Tribunal vide Order dated 23.09.2024, after considering the  
 seriousness of the matter, formed a Joint Committee  
 comprising of representatives of the I.G. Forest, MoEF & CC;

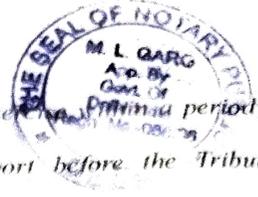


Member Secretary, Central Pollution Control Board (CPCB);  
 Member Secretary, Delhi Pollution Control Committee  
 (DPCC) and District Magistrate, North Delhi. The answering  
 respondent was directed to act as the nodal agency. The  
 relevant para of the said order is produced hereunder:



- "9. Having regard to the seriousness of allegations made in the original application, we form a Joint Committee comprising of representative of the I.G. Forest, MoEF & CC: Member Secretary, Central Pollution Control Board (CPCB); Member Secretary, Delhi Pollution Control Committee (DPCC) and District Magistrate, North Delhi who will act as the nodal agency.*
- 10. Joint Committee will visit the site, ascertain correctness of the allegations made in the original application and also trace out the persons responsible for cutting the branches of the trees in violation of the order of the Delhi High Court in the case of Prof. Dr Sanjeev Bagai & Ors. (Supra) and will find out the manner in which the timber cut from these trees has been used/utilised/sold. The committee will duly take into account the photographs enclosed in the original application with the geo-coordinate at the time of inspection relating to the cutting of heavy branches of the trees, stacking of the wood logs and its transportation.*

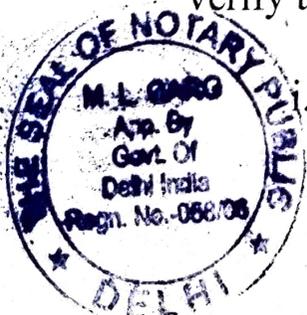




11. The committee will complete this exercise within a period of two months and will submit the report before the Tribunal immediately thereafter."
2. That at the outset, it is humbly submitted that the area in question falls in the jurisdiction of District Magistrate, West Delhi and does not pertain to the North District. However, in terms of the above direction passed by this Hon'ble Tribunal, the undersigned proceeded with the requisite inspection as part of the Joint Committee.
3. That accordingly, vide Notice No. F-No. 8(5)/DC/GA.BR/2019/451-459 dated 11.02.2025, a joint inspection was scheduled for 13.02.2025. The inspection was carried out by officials representing MoEF&CC, CPCB, DPCC, and the SDM (Punjabi Bagh), District West Delhi.
4. The Joint Committee along with representatives from the Department of Forest, GNCTD, and the Assistant Director (Horticulture), Municipal Corporation of Delhi, visited the following blocks in Paschim Vihar, Delhi, on 13.02.2025 to verify the allegations made by the Applicant:

Block A1

ii. Block A3

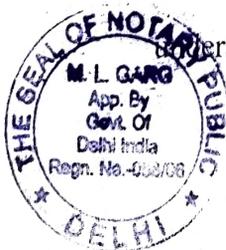


- iii. Block A3      iv. Block A5  
 v. Block B-1      vi. Block BG-3  
 vii. Block BG-6    viii. Block BG-7



5. That a follow-up inspection was conducted on 11.04.2025. During this inspection, the Committee perused the permission granted by the Tree Officer, North Forest Division, GNCTD and measured the actual pruning of the trees in question. A copy of the Joint Committee's report dated 21.04.2025, along with annexures, is annexed herewith and marked as **Annexure-A (Colly)**.

6. That it is further humbly submitted that there was an inadvertent and unintentional delay in conducting the inspection as directed by this Hon'ble Tribunal. The delay occurred due to an initial jurisdictional ambiguity. The answering respondent, under the bona fide belief that the matter did not pertain to the North District, awaited further clarification. However, in deference to direction of this Hon'ble Tribunal passed vide order dated 23.09.2024, the



respondent proceeded as the nodal agency and took steps to



convene the Joint Committee and carry out the inspection. The delay is deeply regretted.

7. That the Respondent has the utmost respect for the directions and authority of this Hon'ble Tribunal. The present affidavit is being submitted in faithful compliance with its order. All statements made herein are based on records and material available, and nothing material has been concealed.

*[Handwritten Signature]*  
DEPONENT

VERIFICATION :

Verified at New Delhi on this ..... day of April, 2025 that the contents made in the abovementioned affidavit are true and correct to the best of my knowledge and from information received by me which I believe to be true and correct and are also nothing material has been suppressed or concealed therein.

*[Handwritten Signature]*  
DEPONENT



**ATTESTED**

Notary Public Delhi (India)

**25 APR 2025**

**Compliance Report by the Joint Committee as per Hon'ble NGT order dated 23/09/2024 in the matter of Khyati Anand versus Department of Environment, GNCTD & Ors in Original Application No. 1178/2024**

**1. Background:**

In this matter of OA No 1178/2024, Khyati Anand versus Department of Environment, GNCTD & Ors, the applicant had raised the issue of illegal lopping of more than 250 trees and pollarding of more than 20 trees in various blocks of Paschim Vihar of West Delhi in February/March 2024. Applicant has raised that in the name of pruning of trees branches of 90 centimetre to 120 centimetre girth have been cut.

In the said matter, Hon'ble NGT vide order dated, 23/09/2024 (**Copy of the order enclosed as Annexure-1**) issued the following directions:

**Para 9.** *"Having regard to the seriousness of allegations made in the original application, we form a Joint Committee comprising of representative of the I.G. Forest, MoEF&CC; Member Secretary, Central Pollution Control Board (CPCB); Member Secretary, Delhi Pollution Control Committee (DPCC) and District Magistrate, North Delhi who will act as the nodal agency."*

**Para 10.** *"Joint Committee will visit the site, ascertain correctness of the allegations made in the original application and also trace out the persons responsible for cutting the 'branches of the trees in violation of the order of the Delhi High Court in the case of Prof. Dr Sanjeev Bagai & Ors. (Supra) and will find out the manner in which the timber cut from these trees has been used/utilised/sold. The committee will duly take into account the photographs enclosed in the original application with the geo-coordinate at the time of inspection relating to the cutting of heavy branches of the trees, stacking of the wood logs and its transportation"*

**2. Compliance to the Direction:**

In compliance of aforesaid Hon'ble NGT order, Notice No. F-No 8(5)/DC/GA.BR/2019/451-459, dated 11/02/2025 (**copy enclosed as Annexure-2**), was issued by the District Magistrate (North) to carry out a joint inspection on 13/02/2025 by the Joint Committee comprising of following officials from MoEF&CC, Central Pollution Control Board (CPCB); Delhi Pollution Control Committee (DPCC) and SDM (Punjab Bagh), District West, Delhi.

1. Sh. Deepak Pundir, SDM, Punjabi Bagh, Delhi
2. Sh. Ravinder Singh, ACF, IGF, MOEF&CC, Delhi
3. Dr C K Dixit, Scientist 'D', Central Pollution Control Board, Delhi
4. Sh. Kamal Gaurav, JEE, Delhi Pollution Control Committee

The Joint Committee visited site under reference at the following blocks of Paschim Vihar, Delhi to ascertain correctness of the allegations made in the original application:

- i. Block A1,
- ii. Block A3,
- iii. Block A5,
- iv. Block B-1,
- v. Block BG-3,
- vi. Block BG-6 &
- vii. Block BG-7

During the inspection Sh. Dharmendra Meena, Department of Forest, Govt. of NCT Delhi and Sh. Manvendra Singh, Assistant Director Horticulture, Municipal Corporation Delhi (MCD) were also present at the Site to assist the Joint Committee. A follow-up inspection was also carried out on 11/4/25. (**copy enclosed as Annexure-3**)

### 3. Observations and findings:

- The joint inspection was conducted by the Joint Committee in the Blocks A1, A3, A5, BG-3, BG-6, BG-7, and B-1 of Paschim Vihar, Delhi.
- The Joint Committee visited all the aforementioned blocks and verified the trees under reference by matching the trees with their corresponding tree numbers, photographic records and locations.
- During the Inspection, the Department of Forest, Govt. of NCT Delhi, informed to the Joint committee that Director (Horticulture), MCD, Keshavpuram Zone has obtained prior permission for pruning of the 40 trees mentioned in the Original Application **(Copy of the permissions is enclosed as Annexure-4)**. Further, informed that the permissions for pruning was granted for 2-4 branches per tree with branches not exceeding girth of 35 - 45 cm.
- To ascertain the correctness of allegation & verify the permission granted, Committee physically measured the branches which were pruned & lopped and it was found that out of 40 trees, branches with girth more than 45 cm of 29 trees have been pruned by the MCD.
- The Joint Committee observed that MCD has not followed the provision of granted permission by forest department while pruning 29 trees out of 40 mentioned in the Original Application.
- Record of pruned/lopped branches girth (cm) measurement during inspection is tabulated as below:

#	Location of Tree	Name of the Trees	Permission No. and date	Girth (cm) of Pruned/lopped Branches measured during inspection	Compliance Status (As per Permission Granted by department of forest)
1	A-3 block Park, Opp. House No. A3/113	Ficus Tree	15125 (Sr. No. 7) dtd. 14/12/23	40 & 55	Non-Compliant
2	A-3 block Park	Ficus Tree	15125 (Sr. No. 9) dtd. 14/12/23	56	Non-Compliant

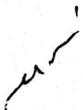
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3	A-3 block Park	Ficus Tree	15125(Sr. No. 6) dtd. 14/12/23	45	Compliant
4	A-3 block Park	Ficus Tree	15125(Sr. No. 28) dtd. 14/12/23	59	Non-Compliant
5	B1 Block, Opp. House No. B1/135	Patrunjia Tree	17511 (Sr. No. 4) dtd. 26/12/23	80	Non-Compliant
6	B1 Block, Opp. House No. B1/135	Patrunjia Tree	17511 (Sr.No. 4) dtd. 26/12/23	80	Non-Compliant
7	Adjacent to House No. B1/133	Ashoka Tree	17511 (Sr.No. 5) dtd. 26/12/23	15	Compliant
8	Adjacent to House No. B1/144	Jamun Tree	17511 (Sr.No. 3) dtd. 26/12/23	55	Non-Compliant
9	Adjacent to House No. B1/144	Neem tree	17511 (Sr.No. 19) dtd. 26/12/23	35	Compliant
10	Outside B1 block Ram Mandir park, Main Gate, Opp. House No. B1/133	Jamun Tree	17511(Sr.No. 7) dtd. 26/12/23	35 & 40	Compliant
11	Outside House No. B1/266	Jamun Tree	17511(Sr.No. 14) dtd. 26/12/23	35	Compliant
12	Opp. House No. B1/266	Seesam Tree	17511(Sr.No. 1) dtd. 26/12/23	60	Non-Compliant
13	Adjacent to House No. B1/184	Patrunjia Tree	17511 (Sr.No. 4) dtd. 26/12/23	30	Compliant
14	Adjacent To house No. B1/155	Patrunjia Tree	17511 (Sr.No. 4) dtd. 26/12/23	42	Compliant





15	Adjacent to house No. B1/135	Patrunjia Tree	17511(Sr.No. 4) dtd. 26/12/23	10,20,25,35	Compliant
16	B1 Block park, Opp house No. 265	Sheesham	17511 (S.No.18)	Dead	Non-Compliant
17	Adjacent to House No. B1/92	Patrunjia Tree	17511 dtd. 26/12/23 (S.No.4)	15 - 20	Compliant
18	Adjacent to House No. B1/270	Neem Tree	17511 dtd. 26/12/23 (S.No.20)	100 (Pruning older than 2 years)	Non-Compliant
19	Adjacent to House No. B1/274	Alstonia Tree	19100 (S.No.8)	55	Non-Compliant
20	Adjacent to House No. B1/265	Peelkhan Tree	17511 dtd. 26/12/23 (S.No.2)	40-45	Compliant
21	Opp. House No. B1/155	Papdi Tree	17511 dtd. 26/12/23 (S.No.17)	54,34	Non-Compliant
22	Nearby House No. B1/141	Peepal Tree	17039 (S.No.1)	66, 55	Non-Compliant
23	Adjacent to House No. B1/142	Mango Tree	17039. (S.No.2)	35, 55	Non-Compliant
24	A1 Block In park Opp. Maashakti Apartments	Neem Tree 1	17774 dtd. 1/1/24 (S.No.3)	40, 70	Non-Compliant
25	A1 Block In park Opp. Maa Shakti Apartments	Neem Tree 2	17774 dtd. 1/1/24 (S.No.4)	70	Non-Compliant
26	A5 Block, , (A1 Block Park) District Park	Banyan Tree	17542 dtd. 26/12/23 (S.No.55)	66, 64	Non-Compliant
27	A5 Block, , (A1 Block Park) District park	Ficus Tree	17542 dtd. 26/12/23 (S.No.78)	24, 35 (dead)	Non-Compliant






28	A5 Block, (A1 Block Park) District park	Peepal Tree	17542 dtd. 26/12/23 , (S.No.1)	66, 85	Non-Compliant
29	A5 Block, (A1 Block Park) District Park	Ficus Tree	17542 dtd. 26/12/23 (S.No.79)	45 (dead)	Non-Compliant
30	A5 Block, (A1 Block Park) District Park	Peepal Tree	17542 dtd. 26/12/23 (S.No.3)	56, 50	Non-Compliant
31	A5 Block, , (A1 Block District Park	Neem Tree	17542 dtd. 26/12/23 (S.No.60)	60, 77	Non-Compliant
32	BG3, Block, Paschim Vihar	Papri Tree	18266 dtd. 11/1/24 (S.No.6)	52	Non-Compliant
33	BG3, Block, Paschim Vihar	Semal Tree	18266 dtd. 11/1/24 (S.No.15)	70	Non-Compliant
34	BG3, Block, Paschim Vihar	Papri Tree	18266 dtd. 11/1/24 (S.No.16)	40	Compliant
35	BG3, Block, Paschim Vihar	Semal Tree	18266 dtd. 11/1/24 (S.No.17)	70	Non-Compliant
36	BG3, Block, Paschim Vihar	Siras tree found instead of Sisus Tree	18266 dtd. 11/1/24 (S.No.45)	52	Non-Compliant
37	BG5, Block, Paschim Vihar	Kijelia Tree	18380 dtd. 19/1/24 (S.No.25)	40 - 50	Non-Compliant
38	BG6, Block, Paschim Vihar	Pepdi tree	18156 dtd. 11/1/24 (S.No.13)	60	Non-Compliant
39	BG7, Block, Paschim Vihar	Marod fali tree	18958 dtd. 24/1/24 (S.No.9)	43, 50, 68	Non-Compliant





40	BG7, Block, Paschim Vihar	Bakain tree	18958 dtd. 24/1/24 (S.No.10)	55	Non-Compliant
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- **Total Non-Compliant Trees: 26**
- **Total Compliant Trees: 11**
- **Dead Trees: 3**

**Violations Observed (Block wise):**

i. **A-3 Block Park**

- a. **Non-Compliant: 3** (Ficus Trees - Serial Nos. 1, 2, 4)
- b. **Compliant: 1** (Ficus Tree - Serial No. 3)

ii. **B1 Block**

- a. **Non-Compliant: 10** (Patrunjia, Jamun, Seesam, Neem, Chatri, Papari, Peepal, Mango - Serial Nos. 5, 6, 8, 12, 16, 18, 19, 21, 22, 23)
- b. **Compliant: 9** (Ashoka, Neem, Jamun, Patrunjia, Peelkhan - Serial Nos. 7, 9, 10, 11, 13, 14, 15, 17, 20)

iii. **A1 Block Park (Opp. Maa Shakti Apartments)**

- a. **Non-Compliant: 2** (Neem Trees - Serial Nos. 24, 25)
- b. **Compliant: Nil**

iv. **A5 Block, District Park**

- a. **Non-Compliant: 6** (Banyan, Peepal, Ficus, Neem - Serial Nos. 26, 27, 28, 29, 30, 31)
- b. **Compliant: Nil**

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v. **BG3 Block, Paschim Vihar**

- a. **Non-Compliant:** 4 (Papri, Semal, Sisus (Siras) - Serial Nos. 32, 33, 35, 36)
- b. **Compliant:** 1 (Papri - Serial No. 34)

vi. **BG5 Block, Paschim Vihar**

- a. **Non-Compliant:** 1 (Kijelia - Serial No. 37)

vii. **BG6 & BG7 Block, Paschim Vihar**

- a. **Non-Compliant:** 3 (Shahtuj (Marod Fali), Neem (Bakain) - Serial Nos. 38, 39, 40)
- b. **Compliant:** Nil

- The species at Serial Nos. 36, 38, 39, and 40 mentioned in the table were not found. However, different species (Siras, Pepri, Marod Fali, and Bakain) were present.
- Three trees were observed dead and as per terms and conditions at S. No. 5 of the granted permission by forest department, the applicant was required to plant ten times the number of dead trees (minimum 6 ft. height) and maintain them until they are established. However such plantation was not observed at the site.
- As per terms and conditions at S. No. 4 of the granted permission by forest department, material from pruning/pollarding should not be removed or disposed of without transport permission issued by the Tree Officer. MCD officials informed that the pruned/pollarded tree material was sent to the cremation ground at Punjabi Bagh, Delhi. However, document regarding transport permission and receipts of the material by cremation ground were not provided by MCD.
- It has been observed during the inspection that the area around some trees has been cemented while an area of 6x6 feet around each tree is to be de-concretized in case of cemented root area, in compliance with the directions of the Hon'ble NGT in O.A. No. 82/2013, titled Aditya N. Prasad Vs Govt. of NCT of Delhi & Ors.

*(Signature)*

*(Signature)*

- It was also informed by the Department of Forest, Govt of NCT Delhi that a complaint regarding excessive looping and pruning of trees at the site had been received and the Beat Officer inspected the site and registered a case of tree offence under the Delhi Preservation of Trees Act (DPTA), 1994.
- Following this, a notice was issued summoning both the concerned department (MCD, Horticulture, Keshavpuram Zone) and the complainant for a hearing. The hearing was conducted on 27/11/2024 before the Court of Tree Officer, North forest Division. After hearing, the Tree Officer directed MCD, Horticulture, Keshavpuram Zone, vide order dated 09/01/2025 (**copy enclosed as Annexure-5**) to undertake the plantation of 1000 saplings (Amaltas, Arjun, Neem, Jamun & Gular etc.), with height not less than 6 feet.

#### 4. Recommendations:

- MCD may ensure the timely and proper plantation of the 1,000 saplings in compliance of order dated 09/01/2025 issued by the Court of Tree Officer, North Forest Division, with regular monitoring and maintenance for their survival.
- MCD may provide the status of plantation done/planned in compliance of order dated 09/01/2025 to the Department of Forest, Govt. of NCT Delhi.
- On some trees, the tree number is not mentioned. The Forest Department may ensure that the tree number is properly marked on each tree.
- MCD may ensure that an area of 6x6 feet around each tree is de-concretized in case of cemented root area, in compliance with the directions of the Hon'ble NGT in O.A. No. 82/2013, titled Aditya N. Prasad Vs Govt. of NCT of Delhi & Ors.

  
Sh. Ravinder Singh, ACF

**Representative of I.G.  
Forest, MoEF&CC**

  
Dr C K Dixit, Scientist 'D'

**Representative of  
Member Secretary,  
Central Pollution  
Control Board (CPCB)**

  
Sh. Nipun Beniwal, JEE

**Representative of  
Member Secretary,  
Delhi Pollution  
Control Committee  
(DPCC)**

MUNICIPAL CORPORATION OF DELHI  
HORTICULTURE DEPARTMENT KESHAVPURAM ZONE

No. 75/DDH/KPZ/KPZ/2025-26DT. 11/04/2025Sub :- Status report/inspection report on 13/02/2025 by Joint Committee In O.A. No. 1178/2024.

In the matter of Khyati Anand Versus Department of Environment, GNCTD & Ors., Honble NGT forms a Joint committee comprising of representative of the I.G Forest, MoEF & CC; Member Secretary, CPCB; Member Secretary DPCC and District Magistrate, North Delhi (being the nodal agency). The joint committee alongwith MCD conducts survey of all the trees mentioned in the complaint on 13/02/2025. The report of Horticulture Department Keshavpuram Zone/MCD is as under:

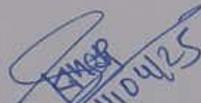
Sr.No.	Location of Tree	Tree sp.	Permission no.	Actual Pruning carried out (cm)	Present status
1	A-3 Block Park opp. H no. A3/113	Ficus	15125 (Sr.No.7)	40 & 55	Healthy for the canopy management
2	A-3 Block Park	Ficus	15125 (Sr.No.9)	56	Healthy for the canopy management
3	A-3 Block Park	Ficus	17495 (Sr.no.6)	45	Healthy for the canopy management
4	A-3 Block Park	Ficus	17495 (Sr.no.28)	59	Healthy for the canopy management
5	B1 Block Opp H.No. B1/135	Putranjiva	17511 (Sr.no.4)	80	Healthy for the canopy management. Tree mentioned at sr. no.5&6 in complaint is same tree.
6	B1 Block Opp H.No. B1/135	Putranjiva			
7	Adjacent to H.No. B1/133	Ashoka	17511 (Sr.no.5)	15	Healthy for the canopy management
8	Adjacent to H.No. B1/144	Jamun	17511 (Sr.no.3)	55	Healthy for the canopy management
9	Adjacent to H.No. B1/144	Neem	17511 (Sr.no.19)	35	Healthy for the canopy management
10	Outside B1 Block RamMandir Park, Main gate , Opp. H. No. B1/133	Jamun	17511 (Sr.no.7)	35 & 40	Healthy for the canopy management
11	Outside H No. B1/266	Jamun	17039 (Sr.no.14)	35	Healthy for the canopy management
12	Outside H No. B1/266	Sheesham	17511 (Sr.no.1)	60	Healthy for the canopy management
13	Adjacent to H.No. B1/184	Putranjiva	17511 (Sr.no.4)	30	Healthy for the canopy management
14	Adjacent to H.No. B1/155	Putranjiva	17511 (Sr.no.4)	42	Healthy for the canopy management
15	Adjacent to H.No. B1/135	Putranjiva	17511 (Sr.no.4)	10,20,25,35	Healthy for the canopy management
16	B1 Block Park Opp. H.No.265	Sheesham	17511 (Sr.no.18)	Dry plant	tree dried 3 years back as per natural conditions.
17	Adjacent to h.no.B1/92	Putranjiva	17511 (Sr.no.4)	15-20	Healthy for the canopy management
18	Adjacent to H.No.B1/270	Neem	17511 (Sr.no.20)	100 (Pruning older than 2 years)	Healthy for the canopy management
19	Adjacent to H.No.B1/274	Alstonia	19100 (Sr.no.8)	55	Healthy for the canopy management
20	Adjacent to H.No.B1/265	Pilkhan	17511 (Sr.no.2)	40-45	Healthy for the canopy management
21	Opp. H no. B1/155	papdi	17511 (Sr.no.17)	54, 34	Healthy for the canopy management
22	Nearby H.No. B1/141	Peepal	17039 (Sr.no.1)	66, 55	Healthy for the canopy management

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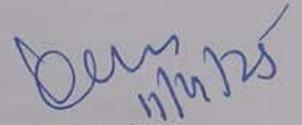
23	Adjacent to H.No. B1/142	Mango	17039 (Sr.no.2)	35, 50	Healthy for the canopy management
24	A1 Block in park opp. Maa Shakti Appt.	Neem	17774 (Sr.no.3)	40,70	Healthy for the canopy management
25	A1 Block in park opp. Maa Shakti Appt.	Neem	17774 (Sr.no.4)	70	Healthy for the canopy management
26	A5 Block park (A1 block Park)	Banyan	17542 (Sr.no.55)	66, 64	Healthy for the canopy management
27	A5 Block park (A1 block Park)	Ficus	17542 (Sr.no.78)	24, 35	dried during last summer extreme hot weather upto 52.9 degree celsius
28	A5 Block park (A1 block Park)	Peepal	17542 (Sr.no.1)	66, 85	Healthy for the canopy management
29	A5 Block park (A1 block Park)	Ficus	17542 (Sr.no.79)	45	dried during last summer extreme hot weather upto 52.9 degree celsius
30	A5 Block park (A1 block Park)	Peepal	17542 (Sr.no.3)	56, 50	Healthy for the canopy management
31	A5 Block park (A1 block Park)	Neem	17542 (Sr.no.60)	60, 77	Healthy for the canopy management
32	BG-3 Block Paschim Vihar	Papdi	18266 (Sr.no.6)	52	Healthy for the canopy management
33	BG3 Block Paschim Vihar	Semal	18266 (Sr.no.15)	70	Healthy for the canopy management
34	BG3 Block Paschim Vihar	Papdi	18266 (Sr.no.6)	40	Healthy for the canopy management
35	BG3 Block Paschim Vihar	Semal	18266 (Sr.no.17)	70	Healthy for the canopy management
36	BG3 Block Paschim Vihar	Siras	18266 (Sr.no.45)	52	Healthy for the canopy management
37	BG5 Block Paschim Vihar	Kigelia	18380 (Sr.no.25)	40-50	Healthy for the canopy management
38	BG6 Block Paschim Vihar	Papdi	18156 (Sr.no.13)	60	Healthy for the canopy management
39	BG7 Block Paschim Vihar	Marodfali	18958 (Sr.no.9)	43, 50, 68	Healthy for the canopy management
40	BG7 Block Paschim Vihar	Bakain	18958 (Sr.no.10)	55	Healthy for the canopy management

Allegations are beyond the reality and truth. The applicant, Khyati Anand has produced misleading photographs which are not related to the area regarding timber depots, in any way are not connected. She has also put up photos of trees which are dried up as per natural conditions due to various abiotic stress and physiological deformations as well as biotic factors like fungal infections as well as insect damages. **Most of the trees were of shrub category which can be pruned very heavily like Ficus Panda, Putranjiva roxburghii. Usually they were maintained as shrub/ hedge purposes and require regular trimming.** Therefore there is no harm to these species even they are heavily pruned for the purpose of canopy management thereby improving the health/ lifetime of the trees. Many of the trees were bent towards roadside due to heavy canopy which may lead to their eventual falling resulting in the death of the tree. Horticulture Deptt. has taken up the pruning of the trees for canopy management with prior permission from the forest deptt (Copy enclosed at 2/c to 29/c). There is no tree offence committed by staff of horticulture deptt./KPZ, otherwise the trees were saved from their eventual fall by reducing the canopy weight. Presently all the trees were in healthy condition with proper foliage (Photographs enclosed). The pruning work had been carried out as per the practical working condition with regard to the trees in the area as per their canopy management.

All Concerned

  
ADH/KPZ/MCD

  
SO(H)/KPZ  
WNo-58

  
SO(H)/KPZ  
WNo-59

GOVT. OF NCT OF DELHI  
DEPARTMENT OF FORESTS AND WILDLIFE  
OFFICE OF THE DY. CONSERVATOR OF FORESTS (NORTH)  
MGICCC, BAKTHAWARPUR ROAD, BAKOLI, ALIPUR, DELHI-110036

No. F.No. 15125/NFD/TO(N)/TC/Pruning/23-24/ 7493-96

Dated: 14/12/2023

Sub: Permission for Pruning of trees.

With reference to your online application ID. 15125 received in this office from, Sh. Nanak Chand Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035 for grant of permission for pruning of trees(s), it is to inform that permission is hereby granted as per details indicated below. Subject to satisfactions of the terms and conditions specified hereunder.

Description	Species of tree/s	Location of tree	Total No. of tree/s
Pruning of a maximum of branches having girth up to 45 cms. Maximum of only 3-4 branches per tree.	Ficus Benjamina-02, Neem-01, Gulmohar-02, Arjun-01, Ber-02, Jamun-02, Kaner-01nos.	Standing on MCD Land at A Block, Paschim vihar, Ward No. 59/K.P.Zone, New Delhi	11 nos.

\* The pruning shall be carried out under the supervision of competent official of the concerned horticulture department to ensure that no exploitative pruning occurs in violation of this order and provision of DPTA, 1994.

\* It has also been noticed during inspection that the root area around the trees has been cemented. It is therefore directed that an area of 6X6 ft around each tree has to be de-concretized immediately, keeping in view directions of the Hon'ble NGT in the matter of O.A. No. 82/2013, titled Aditya N. Prasad Vs Govt. of NCT of Delhi & Ors.

Terms & Conditions:

1. Permission to prune/pollard the tree/s is granted at the risk of the applicant and without prejudice to the claims of any other person/s who may be having any rights over the land of the tree/s.
2. If any tree/branch is found to have nest of birds it should not be pruned/cut till the same is abandoned by the bird.
3. Pruning/pollarding of tree/s shall be completed within 30 days. In the event that the pruning is not carried out within the said period, the permission shall be treated as lapsed and would require fresh request as per DPTA, 1994.
4. Material produced from pruning/pollarding of tree/s shall not be removed or disposed without transport permission issued by Tree Officer.
5. The applicant shall ensure that pruning/pollarding does not result in death of the tree. In case of death of any tree resulting from improper pruning/pollarding, Applicant shall plant ten times the number of dead trees of minimum 6 ft. height to be planted in the area and maintenance till the time of the establishment of the tree. Also if trees die an offence case will be booked against the applicant as per DPTA 1994 and accordance with Law.
6. Applicant will also ensure the compliance of all other laws, rules, orders, and orders of the courts and master plan of Delhi, if any applicable in the case while executing this permission.
7. The landowning agencies shall ensure that wood/lops/tops arising out the pruning should find its way only the MCD crematoria in Delhi in greater public interest or as per policy of agency as decided by the Secretary/HOD/Competent Authority. Receipt of the same to be submitted to this office.
8. After the pruning is done photographs of pruned trees be submitted to Tree Officer's office.
9. The applicant shall liaise with concerned land owning agencies and carryout the work with their consent only. Any litigation shall be the sole responsibility of the applicant as permission is being awarded keeping in view the possible safety hazard.
10. A report, post pruning to be submitted by applicant along with signatures of RWA members/residents of the area indicating the status of the work carried out.

DCF (N) TREE OFFICER  
NORTH FOREST DIVISION

To  
Sh. Nanak Chand, Dy. Director (Hort.) MCD, Room No. 206  
Primary School Opp. Keshavpuram Police Station,  
New Delhi-110035

Sh. Nanak Chand, Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035 shall be personally responsible in ensuring that no violation of provisions of DPTA, 1994 occurs.

Copy To:-

1. The Conservator of Forest, 'A' Block 2<sup>nd</sup> Floor, Vikas Bhawan, ITO, New Delhi for information.
2. Concerned DRO, Punjabi Bagh Range.
3. In-charge Tree cell.

DCF (N) TREE OFFICER  
NORTH FOREST DIVISION

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4/c

DELHI MUNICIPAL CORPORATION  
HORTICULTURE DEPARTMENT  
KESHAV PURAM ZONE

Room No. 206, IInd Floor, B-2 Primary School Opp.  
Keshav Puram Thana, K.P.Zone, Delhi - 110035

**Detail of Heavy Pruning of Dangerous tree 11 Nos. Various Trees A Block  
Paschim Vihar in Ward No. 59/K.P.Zone**

SR. No.	Location	Tree Name	Girth (in cm)
1	<u>A-3/100 Paschim Vihar</u>	Jamun	180
2	<u>A-3/113 Paschim Vihar</u>	Gulmohar	160
3	<u>A-3/135 Paschim Vihar</u>	Gulmohar	155
4	<u>A-3/111 Paschim Vihar</u>	Kanar	160
5	<u>Park No. 50 Paschim vihar</u>	Beri	155
6	<u>Park No. 50 Paschim vihar</u>	China rose	140
7	<u>Park No. 50 Paschim vihar</u>	Phycus	170
8	<u>Road st frobeal to shiv modern</u>	Neem	180
9	<u>Road st frobeal to shiv modern</u>	Ficus	155
10	<u>Road st frobeal to shiv modern</u>	Jamun	160
11	<u>Road st frobeal to shiv modern</u>	Beri	140

I have inspected the site and found that there is type 11 no Various trees at above said site. The complainant stated that due to height of tree they are facing many problems & heavy wind can uproot/fell these trees at any time which may cause danger to life & property.

Submitted pls.

Rant

SO(H)

GOVT. OF NCT OF DELHI  
DEPARTMENT OF FORESTS AND WILDLIFE  
OFFICE OF THE DY. CONSERVATOR OF FORESTS (NORTH)  
MGICCC, BAKTHAWARPUR ROAD, BAKOLI, ALIPUR, DELHI-110036

No. F.No. 17495/NFD/TO(N)/TC/Pruning/23-24/ 8531-34

Dated:

20/12/2023

**Sub: Permission for Pruning of trees.**

With reference to your online application ID.No. 17495 received in this office from, **Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035** for grant of permission for pruning of trees(s), it is to inform that permission is hereby granted as per details indicated below. Subject to satisfactions of the terms and conditions specified hereunder.

Description	Species of tree/s	Location of tree	Total No. of tree/s
Pruning of a maximum of branches having girth up to 40 cms. Maximum of only 2-3 branches per tree.	As per list enclosed.	Standing on MCD Land at A-3 Block, Paschim Vihar, New Delhi	31 nos.

\* The pruning shall be carried out under the supervision of competent official of the concerned horticulture department to ensure that no exploitative pruning occurs in violation of this order and provision of DPTA, 1994.

\* It has also been noticed during inspection that the root area around the trees has been cemented. It is therefore directed that an area of 6X6 fit around each tree has to be de-concretized immediately, keeping in view directions of the Hon'ble NGT in the matter of O.A. No. 82/2013, titled Aditya N. Prasad Vs Govt. of NCT of Delhi & Ors.

Terms & Conditions:

1. Permission to prune/pollard the tree/s is granted at the risk of the applicant and without prejudice to the claims of any other person/s who may be having any rights over the land of the tree/s.
2. **If any tree/branch is found to have nest of birds it should not be pruned/cut till the same is abandoned by the bird.**
3. Pruning/pollarding of tree/s shall be completed within 30 days. In the event that the pruning is not carried out within the said period, the permission shall be treated as lapsed and would require fresh request as per DPTA, 1994.
4. Material produced from pruning/pollarding of tree/s shall not be removed or disposed without transport permission issued by Tree Officer.
5. The applicant shall ensure that pruning/pollarding does not result in death of the tree. In case of death of any tree resulting from improper pruning/pollarding, Applicant shall plant ten times the number of dead trees of minimum 6 ft. height to be planted in the area and maintenance till the time of the establishment of the tree. Also if trees die an offence case will be booked against the applicant as per DPTA 1994 and accordance with Law.
6. Applicant will also ensure the compliance of all other laws, rules, orders, and orders of the courts and master plan of Delhi, if any applicable in the case while executing this permission.
7. The landowning agencies shall ensure that wood/lops/tops arising out the pruning should find its way only the MCD crematoria in Delhi in greater public interest or as per policy of agency as decided by the Secretary/HOD/Competent Authority. Receipt of the same to be submitted to this office.
8. After the pruning is done photographs of pruned trees be submitted to Tree Officer's office.
9. The applicant shall liaise with concerned land owing agencies and carryout the work with their consent only. Any litigation shall be the sole responsibility of the applicant as permission is being awarded keeping in view the possible safety hazard.
10. A report, post pruning to be submitted by applicant along with signatures of RWA members/residents of the area indicating the status of the work carried out.

DCF (N) TREE OFFICER  
NORTH FOREST DIVISION

To

**Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035**

**Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035 shall be personally responsible in ensuring that no violation of provisions of DPTA, 1994 occurs.**

Copy To: -

1. The Conservator of Forest, 'A' Block 2<sup>nd</sup> Floor, Vikas Bhawan, ITO, New Delhi for information.
2. Concerned DRO, Punjabi Bagh Range.
3. In-charge Tree cell.

DCF (N) TREE OFFICER  
NORTH FOREST DIVISION

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DELHI MUNICIPAL CORPORATION  
HORTICULTURE DEPARTMENT  
KESHAV PURAM ZONERoom No. 206, 1st Floor, P. 2 (Primary) Sector 10, P  
Keshav Puram Thana, K. P. Zone, Delhi - 110016Detail of Heavy Pruning of Dangerous tree 31 No's Various Trees in A-3 Block,  
Paschim Vihar, located in Ward No.59/K.P. Zone.

No	Location	Tree Name	Girth (in cm)
1	Opp. H.No-265, A-3 Block, Paschim Vihar	Neern/nimbi	185
2	Opp. H.No-265, A-3 Block, Paschim Vihar	Pilkhan	160
3	Opp. H.No-265, A-3 Block, Paschim Vihar	Alstonia	155
4	Opp. H.No-265, A-3 Block, Paschim Vihar	Goolar	155
5	Opp. H.No-265, A-3 Block, Paschim Vihar	Bakain	185
6	Opp. H.No-265, A-3 Block, Paschim Vihar	Ficus Benjamina	155
7	Opp. H.No-265, A-3 Block, Paschim Vihar	Papri	145
8	Opp. H.No-265, A-3 Block, Paschim Vihar	Bakain	160
9	Opp. H.No-265, A-3 Block, Paschim Vihar	Papri	140
10	Opp. H.No-265, A-3 Block, Paschim Vihar	Jamun	160
11	Opp. H.No-265, A-3 Block, Paschim Vihar	Gulmohar	165
12	Opp. H.No-265, A-3 Block, Paschim Vihar	Neem/nimbi	190
13	Opp. H.No-265, A-3 Block, Paschim Vihar	Neem/nimbi	190
14	Opp. H.No-265, A-3 Block, Paschim Vihar	Others	160
15	Opp. H.No-265, A-3 Block, Paschim Vihar	Ber	145
16	Opp. H.No-265, A-3 Block, Paschim Vihar	Gulmohar	160
17	Opp. H.No-265, A-3 Block, Paschim Vihar	Gulmohar	155
18	Opp. H.No-265, A-3 Block, Paschim Vihar	Mango	165
19	Opp. H.No-265, A-3 Block, Paschim Vihar	Gulmohar	160
20	Opp. H.No-265, A-3 Block, Paschim Vihar	Safeda	145
21	Opp. H.No-265, A-3 Block, Paschim Vihar	Safeda	140
22	Opp. H.No-265, A-3 Block, Paschim Vihar	Safeda	180
23	Opp. H.No-265, A-3 Block, Paschim Vihar	Neem/nimbi	160
24	Opp. H.No-265, A-3 Block, Paschim Vihar	Jamun	155
25	Opp. H.No-265, A-3 Block, Paschim Vihar	Gulmohar	190
26	Opp. H.No-265, A-3 Block, Paschim Vihar	Neem/nimbi	195
27	Opp. H.No-265, A-3 Block, Paschim Vihar	Neem/nimbi	140
	Opp. H.No-265, A-3 Block, Paschim Vihar	Shahtoot	

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Opp. H.No-265, A-3 Block, Paschim Vihar	Ficus	ARTICULTURE 145
Opp. H.No-265, A-3 Block, Paschim Vihar	Benjamina	145
Opp. H.No-265, A-3 Block, Paschim Vihar	Alstonia	155
Opp. H.No-265, A-3 Block, Paschim Vihar	Mango	160
Opp. H.No-265, A-3 Block, Paschim Vihar	Jamun	165

we inspected the site and found that there is type 22 no various tree at above said  
 complainant stated that due to height of tree they are facing many problems & heavy  
 protect these trees at any time which may cause danger to life & property

signed ps

BO/H

GOVT. OF NCT OF DELHI  
DEPARTMENT OF FORESTS AND WILDLIFE  
OFFICE OF THE DY. CONSERVATOR OF FORESTS (NORTH)  
MGICCC, BAKTHAWARPUR ROAD, BAKOLI, ALIPUR, DELHI-110036

Dated: 26/12/2023

No. F.No. 17511/NFD/TO(N)/TC/Pruning/23-24/ 8539-42

**Sub: Permission for Pruning of trees.**

With reference to your online application ID.No. 17511 received in this office from, **Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035** for grant of permission for pruning of trees(s), it is to inform that permission is hereby granted as per details indicated below. Subject to satisfactions of the terms and conditions specified hereunder.

Description	Species of tree/s	Location of tree	Total No. of tree/s
Pruning of a maximum of branches having girth up to 45 cms. Maximum of only 3-4 branches per tree.	As per list enclosed.	Standing on MCD Land at B-1 Block, Paschim Vihar, New Delhi	22nos.

\* The pruning shall be carried out under the supervision of competent official of the concerned horticulture department to ensure that no exploitative pruning occurs in violation of this order and provision of DPTA, 1994.

\* It has also been noticed during inspection that the root area around the trees has been cemented. It is therefore directed that an area of 6X6 fit around each tree has to be de-concretized immediately, keeping in view directions of the Hon'ble NGT in the matter of O.A. No. 82/2013, titled Aditya N. Prasad Vs Govt. of NCT of Delhi & Ors.

**Terms & Conditions:**

1. Permission to prune/pollard the tree/s is granted at the risk of the applicant and without prejudice to the claims of any other person/s who may be having any rights over the land of the tree/s.
2. **If any tree/branch is found to have nest of birds it should not be pruned/cut till the same is abandoned by the bird.**
3. Pruning/pollarding of tree/s shall be completed within 30 days. In the event that the pruning is not carried out within the said period, the permission shall be treated as lapsed and would require fresh request as per DPTA, 1994.
4. Material produced from pruning/pollarding of tree/s shall not be removed or disposed without transport permission issued by Tree Officer.
5. The applicant shall ensure that pruning/pollarding does not result in death of the tree. In case of death of any tree resulting from improper pruning/pollarding, Applicant shall plant ten times the number of dead trees of minimum 6 ft. height to be planted in the area and maintenance till the time of the establishment of the tree. Also if trees die an offence case will be booked against the applicant as per DPTA 1994 and accordance with Law.
6. Applicant will also ensure the compliance of all other laws, rules, orders, and orders of the courts and master plan of Delhi, if any applicable in the case while executing this permission.
7. The landowning agencies shall ensure that wood/lops/tops arising out the pruning should find its way only the MCD crematoria in Delhi in greater public interest or as per policy of agency as decided by the Secretary/HOD/Competent Authority. Receipt of the same to be submitted to this office.
8. After the pruning is done photographs of pruned trees be submitted to Tree Officer's office.
9. The applicant shall liaise with concerned land owing agencies and carryout the work with them consent only. Any litigation shall be the sole responsibility of the applicant as permission is being awarded keeping in view the possible safety hazard.
10. A report, post pruning to be submitted by applicant along with signatures of RWA members/residents of the area indicating the status of the work carried out.

DCF (N) TREE OFFICER  
NORTH FOREST DIVISION

To  
**Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035**

• **Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035 shall be personally responsible in ensuring that no violation of provisions of DPTA, 1994 occurs.**

**Copy To: -**

1. The Conservator of Forest, 'A' Block 2<sup>nd</sup> Floor, Vikas Bhawan, ITO, New Delhi for information.
2. Concerned DRO, Punjabi Bagh Range.
3. In-charge Tree cell.

DCF (N) TREE OFFICER  
NORTH FOREST DIVISION

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ees to (grith t 35m)	S.No.	Tree	To be	Girth (in centi meters)	
	S.No	Tree Name	Transplanted \ Felled \ Pruned		
	1	Shisham	Heavy Pruning	140	
	2	Pilkhan	Heavy Pruning	150	
	3	Jamun	Heavy Pruning	160	
	4	Others	Heavy Pruning	150	
	5	Ashok	Heavy Pruning	135	
	6	Shisham	Heavy Pruning	150	
	7	8	Jamun	Heavy Pruning	165
	8	9	Neem/nimbi	Heavy Pruning	180
	9	10	Neem/nimbi	Heavy Pruning	195
	10	11	Semal	Heavy Pruning	155
	11	12	Ashok	Heavy Pruning	145
	12	13	Ashok	Heavy Pruning	140
	13	14	Ashok	Heavy Pruning	150
	14	15	Ashok	Heavy Pruning	155
	15	16	Ashok	Heavy Pruning	140
	16	17	Ashok	Heavy Pruning	150
	17	18	Papri	Heavy Pruning	145
	18	19	Shisham	Heavy Pruning	145
	19	20	Neem/nimbi	Heavy Pruning	180
	20	22	Neem/nimbi	Heavy Pruning	185
	21	21	Jungle Jalebi	Heavy Pruning	135
	22	7	Neem/nimbi	Heavy Pruning	135

GOVT. OF NCT OF DELHI  
DEPARTMENT OF FORESTS AND WILDLIFE  
OFFICE OF THE DY. CONSERVATOR OF FORESTS (NORTH)  
MGICCC, BAKTHAWARPUR ROAD, BAKOLI, ALIPUR, DELHI-110036

No. F.No.17039/NFD/TO(N)/TC/Pruning/23-24/ 7837-40

Dated: 18/12/2023

Sub: Permission for Pruning of trees.

With reference to your online application ID. No-17039 received in this office from, Sh. Kunwar Pal Sharma Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035 for grant of permission for pruning of trees(s), it is to inform that permission is hereby granted as per details indicated below. Subject to satisfactions of the terms and conditions specified hereunder.

Description	Species of tree/s	Location of tree	Total No. of tree/s
Pruning of a maximum of branches having girth up to 45 cms. Maximum of only 3-4 branches per tree.	As list per enclosed.	Standing on MCD Land at Punjabi Bagh, New Delhi	25 nos.

\* The pruning shall be carried out under the supervision of competent official of the concerned horticulture department to ensure that no exploitative pruning occurs in violation of this order and provision of DPTA, 1994.

\* It has also been noticed during inspection that the root area around the trees has been cemented. It is therefore directed that an area of 6X6 fit around each tree has to be de-concretized immediately, keeping in view directions of the Hon'ble NGT in the matter of O.A. No. 82/2013, titled Aditya N. Prasad Vs Govt. of NCT of Delhi & Ors.

Terms & Conditions:

1. Permission to prune/pollard the tree/s is granted at the risk of the applicant and without prejudice to the claims of any other person/s who may be having any rights over the land of the tree/s.
2. If any tree/branch is found to have nest of birds it should not be pruned/cut till the same is abandoned by the bird.
3. Pruning/pollarding of tree/s shall be completed within 30 days. In the event that the pruning is not carried out within the said period, the permission shall be treated as lapsed and would require fresh request as per DPTA, 1994.
4. Material produced from pruning/pollarding of tree/s shall not be removed or disposed without transport permission issued by Tree Officer.
5. The applicant shall ensure that pruning/pollarding does not result in death of the tree. In case of death of any tree resulting from improper pruning/pollarding, Applicant shall plant ten times the number of dead trees of minimum 6 ft. height to be planted in the area and maintenance till the time of the establishment of the tree. Also if trees die an offence case will be booked against the applicant as per DPTA 1994 and accordance with Law.
6. Applicant will also ensure the compliance of all other laws, rules, orders, and orders of the courts and master plan of Delhi, if any applicable in the case while executing this permission.
7. The landowning agencies shall ensure that wood/lops/tops arising out the pruning should find its way only the MCD crematoria in Delhi in greater public interest or as per policy of agency as decided by the Secretary/HOD/Competent Authority. Receipt of the same to be submitted to this office.
8. After the pruning is done photographs of pruned trees be submitted to Tree Officer's office.
9. The applicant shall liaise with concerned land owing agencies and carryout the work with them consent only. Any litigation shall be the sole responsibility of the applicant as permission is being awarded keeping in view the possible safety hazard.
10. A report, post pruning to be submitted by applicant along with signatures of RWA members/residents of the area indicating the status of the work carried out.

DCF (N) TREE OFFICER  
NORTH FOREST DIVISION

To  
Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206  
Primary School Opp. Keshavpuram Police Station,  
New Delhi-110035

- Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035 shall be personally responsible in ensuring that no violation of provisions of DPTA, 1994 occurs.

Copy To :-

1. The Conservator of Forest, 'A' Block 2<sup>nd</sup> Floor, VikasBhawan, ITO, New Delhi for information.
2. Concerned DRO, Punjabi Bagh Range.
3. In-charge Tree cell.

DCF (N) TREE OFFICER  
NORTH FOREST DIVISION

दिल्ली नगर निगम

11/c

DELHI MUNICIPAL CORPORATION  
HORTICULTURE DEPARTMENT  
KESHAV PURAM ZONE  
Room No. 206, Hind Floor, B-2 Primary School Opp  
Keshav Puram Thana, K.P.Zone, Delhi - 110035

Detail of Heavy Pruning of Dangerous tree 25Nos Various B1 Block Paschim  
Vihar in Ward No.59/K.P.Zone.

No	Location	Tree Name	Girth (in cm)
1	<u>Opp. H.No. B1/200, Pashim Vihar</u>	Peepal	190
2	<u>Opp. H.No. B1/209, Pashim Vihar</u>	Mango	150
3	<u>Opp. H.No. B1/150, Pashim Vihar</u>	Papri	145
4	<u>Opp. H.No. B1/112, Pashim Vihar</u>	Neem	195
5	<u>Opp. H.No. B1/157, Pashim Vihar</u>	Bakain	145
6	<u>Opp. H.No. B1/47, Pashim Vihar</u>	Kachnar	145
7	<u>Opp. H.No. B1/31, Pashim Vihar</u>	Arjun	160
8	<u>Opp. H.No. B1/48, Pashim Vihar</u>	Ashok	150
9	<u>Opp. H.No. B1/100, Pashim Vihar</u>	Gulmohar	145
10	<u>Opp. H.No. B1/253, Pashim Vihar</u>	Peepal	185
11	<u>Opp. H.No. B1/255, Pashim Vihar</u>	Papri	140
12	<u>Opp. H.No. B1/264, Pashim Vihar</u>	Arjun	135
13	<u>Opp. H.No. B1/264, Pashim Vihar</u>	Neem	185
14	<u>Opp. H.No. B1/280, Pashim Vihar</u>	Jamun	160
15	<u>Opp. H.No. B1/280, Pashim Vihar</u>	Arjun	155
16	<u>Opp. H.No. B1/280, Pashim Vihar</u>	Papri	145
17	<u>Opp. H.No. B1/280, Pashim Vihar</u>	Papri	150
18	<u>Opp. H.No. B1/280, Pashim Vihar</u>	Papri	135
19	<u>Opp. H.No. B1/280, Pashim Vihar</u>	Arjun	160
20	<u>Opp. H.No. B1/280, Pashim Vihar</u>	Semal	135
21	<u>Opp. H.No. B1/278, Pashim Vihar</u>	Peepal	190
22	<u>Opp. H.No. B1/278, Pashim Vihar</u>	Peepal	200
23	<u>Opp. H.No. B1/278, Pashim Vihar</u>	Peepal	195
24	<u>Opp. H.No. B1/274, Pashim Vihar</u>	Ashok	140
25	<u>Opp. H.No. B1/199, Pashim Vihar</u>	Gulmohar	145

3d → 19100 12/c  
Location → B1 Paschim  
Vihar

GOVT. OF NCT OF DELHI  
DEPARTMENT OF FORESTS AND WILDLIFE  
OFFICE OF THE DY. CONSERVATOR OF FORESTS (NORTH)  
MGICCC, BAKTHAWARPUR ROAD, BAKOLI, ALIPUR, DELHI-110036

No. F.No. 19100/NFD/TO(N)/TC/Pruning/23-24/1746-49

Dated: 31/01/2024

Subj: Permission for Pruning of trees.

With reference to your online application ID.No. 19100 received in this office from, Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035 for grant of permission for pruning of trees, it is to inform that permission is hereby granted as per details indicated below. Subject to satisfactions of the terms and conditions specified hereunder.

Description	Species of tree/s	Location of tree	Total No. of tree/s
Pruning of a maximum of branches having girth up to 35 cms. Maximum of only 2-3 branches per tree.	Mango-01 nos., Senal-04 nos., Neem-08 nos., Pipal-04 nos., Ficus Benjamina-02 nos., Goolar-02 nos., Gulmohar-01 nos., Alstonia-10 nos., Ashok-11 nos.	Standing on MCD Land at B-Block, Paschim Vihar, New Delhi	43 nos.

\* The pruning shall be carried out under the supervision of competent official of the concerned horticulture department to ensure that no exploitative pruning occurs in violation of this order and provision of DPTA, 1994.

\* It has also been noticed during inspection that the root area around the trees has been cemented. It is therefore directed that an area of 6X6 ft around each tree has to be de-concretized immediately, keeping in view directions of the Hon'ble NGT in the matter of O.A. No. 82/2013, titled Aditya N. Prasad Vs Govt. of NCT of Delhi & Ors.

Terms & Conditions:

1. Permission to prune/pollard the tree/s is granted at the risk of the applicant and without prejudice to the claims of any other person/s who may be having any rights over the land of the tree/s.
2. If any tree/branch is found to have nest of birds it should not be pruned/cut till the same is abandoned by the bird.
3. Pruning/pollarding of tree/s shall be completed within 30 days. In the event that the pruning is not carried out within the said period, the permission shall be treated as lapsed and would require fresh request as per DPTA, 1994.
4. Material produced from pruning/pollarding of tree/s shall not be removed or disposed without transport permission issued by Tree Officer.
5. The applicant shall ensure that pruning/pollarding does not result in death of the tree. In case of death of any tree resulting from improper pruning/pollarding, Applicant shall plant ten times the number of dead trees of minimum 6 ft. height to be planted in the area and maintenance till the time of the establishment of the tree. Also if trees die an offence case will be booked against the applicant as per DPTA 1994 and accordance with Law.
6. Applicant will also ensure the compliance of all other laws, rules, orders, and orders of the courts and master plan of Delhi, if any applicable in the case while executing this permission.
7. The landowning agencies shall ensure that wood/tops/arising out the pruning should find its way only the MCD crematoria in Delhi in greater public interest or as per policy of agency as decided by the Secretary/HOD/Competent Authority. Receipt of the same to be submitted to this office.
8. After the pruning is done photographs of pruned trees be submitted to Tree Officer's office.
9. The applicant shall liaise with concerned land owning agencies and carryout the work with their consent only. Any litigation shall be the sole responsibility of the applicant as permission is being awarded keeping in view the possible safety hazard.
10. A report, post pruning to be submitted by applicant along with signatures of RWA members/residents of the area indicating the status of the work carried out.

  
DCF (N) TREE OFFICER  
NORTH FOREST DIVISION  
31/1

To  
Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206  
Primary School Opp. Keshavpuram Police Station,  
New Delhi-110035

\* Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035 shall be personally responsible in ensuring that no violation of provisions of DPTA, 1994 occurs.

Copy To:-

1. The Conservator of Forest, 'A' Block 2<sup>nd</sup> Floor, Vikas Bhawan, ITO, New Delhi for information.
2. Concerned DRO, Punjabi Bagh Range.
3. In-charge Tree cell.

  
DCF (N) TREE OFFICER  
NORTH FOREST DIVISION

**GOVT. OF NCT OF DELHI**  
**DEPARTMENT OF FORESTS AND WILDLIFE**  
**OFFICE OF THE DY. CONSERVATOR OF FORESTS (NORTH)**  
**MGICCC, BAKTHAWARPUR ROAD, BAKOLI, ALIPUR, DELHI-110036**

Dated: 01/01/2024

No. F.No. 17774/NFD/TO(N)/TC/Pruning/23-24/ 77-80

**Sub: Permission for Pruning of trees.**

With reference to your online application ID.No. 17774 received in this office from, **Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035** for grant of permission for pruning of trees(s), it is to inform that permission is hereby granted as per details indicated below. Subject to satisfactions of the terms and conditions specified hereunder.

Description	Species of tree/s	Location of tree	Total No. of tree/s
Pruning of a maximum of branches having girth up to 35 cms. Maximum of only 2-3 branches per tree.	Papri-01 nos., Semal- 03 nos., Pipal- 01 nos., Neem-05 nos., Pilkhan- 03nos., Kikar- 01 nos., Bargad-02 nos., Siris-01 nos.	Standing on MCD Land at A-1, MAA Shakti Apartment, Saraswati Vihar, New Delhi	17 nos.

\* The pruning shall be carried out under the supervision of competent official of the concerned horticulture department to ensure that no exploitative pruning occurs in violation of this order and provision of DPTA, 1994.

\* It has also been noticed during inspection that the root area around the trees has been cemented. It is therefore directed that an area of 6X6 fit around each tree has to be de-concretized immediately, keeping in view directions of the Hon'ble NGT in the matter of O.A. No. 82/2013, titled Aditya N. Prasad Vs Govt. of NCT of Delhi & Ors.

**Terms & Conditions:**

1. Permission to prune/pollard the tree/s is granted at the risk of the applicant and without prejudice to the claims of any other person/s who may be having any rights over the land of the tree/s.
2. **If any tree/branch is found to have nest of birds it should not be pruned/cut till the same is abandoned by the bird.**
3. Pruning/pollarding of tree/s shall be completed within 30 days. In the event that the pruning is not carried out within the said period, the permission shall be treated as lapsed and would require fresh request as per DPTA, 1994.
4. Material produced from pruning/pollarding of tree/s shall not be removed or disposed without transport permission issued by Tree Officer.
5. The applicant shall ensure that pruning/pollarding does not result in death of the tree. In case of death of any tree resulting from improper pruning/pollarding, Applicant shall plant ten times the number of dead trees of minimum 6 ft. height to be planted in the area and maintenance till the time of the establishment of the tree. Also if trees die an offence case will be booked against the applicant as per DPTA 1994 and accordance with Law.
6. Applicant will also ensure the compliance of all other laws, rules, orders, and orders of the courts and master plan of Delhi, if any applicable in the case while executing this permission.
7. The landowning agencies shall ensure that wood/lops/tops arising out the pruning should find its way only the MCD crematoria in Delhi in greater public interest or as per policy of agency as decided by the Secretary/HOD/Competent Authority. Receipt of the same to be submitted to this office.
8. After the pruning is done photographs of pruned trees be submitted to Tree Officer's office.
9. The applicant shall liaise with concerned land owing agencies and carryout the work with them consent only. Any litigation shall be the sole responsibility of the applicant as permission is being awarded keeping in view the possible safety hazard.
10. A report, post pruning to be submitted by applicant along with signatures of RWA members/residents of the area indicating the status of the work carried out.

DCF (N) TREE OFFICER  
NORTH FOREST DIVISION

To  
**Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035**

• **Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035 shall be personally responsible in ensuring that no violation of provisions of DPTA, 1994 occurs.**

Copy To:-

1. The Conservator of Forest, 'A' Block 2<sup>nd</sup> Floor, Vikas Bhawan, ITO, New Delhi for information.
2. Concerned DRO, Punjabi Bagh Range.
3. In-charge Tree cell.

DCF (N) TREE OFFICER  
NORTH FOREST DIVISION

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DELHI MUNICIPAL CORPORATION  
HORTICULTURE DEPARTMENT  
KESHAV PURAM ZONERoom No. 206, IInd Floor, B-2 Primary School Opp.  
Keshav Puram Thana, K.P.Zone, Delhi - 110035

14/c

**Detail of Heavy Pruning of Dangerous trees 17 No's Various Trees A-1 Maa Shakti Apartment Paschim Vihar Saraswati Vihar located in Ward No.58/K.P.Zone.**

No	Location	Tree Name	Girth (in cm)
1	<u>Opp. Flat No-25A, A-1 Maa Shakti Apartment</u>	Bargad	205
2	<u>Opp. Flat No-25A, A-1 Maa Shakti Apartment</u>	Bargad	210
3	<u>Opp. Flat No-25A, A-1 Maa Shakti Apartment</u>	Neem	175
4	<u>Opp. Flat No-25A, A-1 Maa Shakti Apartment</u>	Neem	180
5	<u>Opp. Flat No-25A, A-1 Maa Shakti Apartment</u>	Papri	145
6	<u>Opp. Flat No-25A, A-1 Maa Shakti Apartment</u>	Semal	135
7	<u>Opp. Flat No-25A, A-1 Maa Shakti Apartment</u>	Semal	130
8	<u>Opp. Flat No-25A, A-1 Maa Shakti Apartment</u>	Neem	175
9	<u>Opp. Flat No-25A, A-1 Maa Shakti Apartment</u>	Pilkhan	130
10	<u>Opp. Flat No-25A, A-1 Maa Shakti Apartment</u>	Pilkhan	135
11	<u>Opp. Flat No-25A, A-1 Maa Shakti Apartment</u>	Semal	130
12	<u>Opp. Flat No-25A, A-1 Maa Shakti Apartment</u>	Siras	130
13	<u>Opp. Flat No-25A, A-1 Maa Shakti Apartment</u>	Neem	175
14	<u>Opp. Flat No-25A, A-1 Maa Shakti Apartment</u>	Peepal	205
15	<u>Opp. Flat No-25A, A-1 Maa Shakti Apartment</u>	Kikar	130
16	<u>Opp. Flat No-25A, A-1 Maa Shakti Apartment</u>	Neem	180
17	<u>Opp. Flat No-25A, A-1 Maa Shakti Apartment</u>	Pilkhan	135

I have inspected the site and found that there is type 17 no various tree at above said site. The complainant stated that due to height of tree they are facing many problems & heavy wind can uproot/fell these trees at any time which may cause danger to life & property.

Submitted pls.

SD → 17542 15/c  
 Location → A-1 K.L  
 Sharma Park  
 Paschim Vihar

GOVT. OF NCT OF DELHI  
 DEPARTMENT OF FORESTS AND WILDLIFE  
 OFFICE OF THE DY. CONSERVATOR OF FORESTS (NORTH)  
 MGHCC, BAKHTAWARPUR ROAD, BAKOLI, ALIPUR, DELHI-110036

No. F.No. 17542/NFD/10(N)/TC/Pruning/23-24 85 47-50

Dated 26/12/2023

Sub: Permission for Pruning of trees.

With reference to your online application ID No. 17542 received in this office from, Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035 for grant of permission for pruning of trees. It is to inform that permission is hereby granted as per details indicated below. Subject to satisfactions of the terms and conditions specified hereunder.

Description	Species of tree/s	Location of tree	Total No. of tree/s
Pruning of a maximum of branches having girth up to 45 cms. Maximum of only 3-4 branches per tree.	As per list enclosed.	Standing on MCD Land at A-1 K.L. Sharma Park, Paschim Vihar, New Delhi	145 nos.

\* The pruning shall be carried out under the supervision of competent official of the concerned horticulture department to ensure that no exploitative pruning occurs in violation of this order and provision of DPTA, 1994.

\* It has also been noticed during inspection that the root area around the trees has been cemented. It is therefore directed that an area of 6x6 ft around each tree has to be de-concretized immediately, keeping in view directions of the Hon'ble NGT in the matter of O.A. No. 82/2013, titled Aditya N. Prasad Vs Govt. of NCT of Delhi & Ors.

Terms & Conditions:

1. Permission to prune/pollard the tree/s is granted at the risk of the applicant and without prejudice to the claims of any other person/s who may be having any rights over the land of the tree/s.
2. If any tree/branch is found to have nest of birds it should not be pruned/cut till the same is abandoned by the bird.
3. Pruning/pollarding of tree/s shall be completed within 30 days. In the event that the pruning is not carried out within the said period, the permission shall be treated as lapsed and would require fresh request as per DPTA, 1994.
4. Material produced from pruning/pollarding of tree/s shall not be removed or disposed without transport permission issued by Tree Officer.
5. The applicant shall ensure that pruning/pollarding does not result in death of the tree. In case of death of any tree resulting from improper pruning/pollarding, Applicant shall plant ten times the number of dead trees of minimum 6 ft. height to be planted in the area and maintenance till the time of the establishment of the tree. Also if trees die an offence case will be booked against the applicant as per DPTA 1994 and accordance with Law.
6. Applicant will also ensure the compliance of all other laws, rules, orders, and orders of the courts and master plan of Delhi, if any applicable in the case while executing this permission.
7. The landowning agencies shall ensure that wood/lops/tops arising out the pruning should find its way only the MCD crematoria in Delhi in greater public interest or as per policy of agency as decided by the Secretary/HOD/Competent Authority. Receipt of the same to be submitted to this office.
8. After the pruning is done photographs of pruned trees be submitted to Tree Officer's office.
9. The applicant shall liaise with concerned land owing agencies and carryout the work with their consent only. Any litigation shall be the sole responsibility of the applicant as permission is being awarded keeping in view the possible safety hazard.
10. A report, post pruning to be submitted by applicant along with signatures of RWA members residents of the area indicating the status of the work carried out.

DCF (N) TREE OFFICER  
 NORTH FOREST DIVISION  
 26/12

To  
 Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206  
 Primary School Opp. Keshavpuram Police Station,  
 New Delhi-110035

\* Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035 shall be personally responsible in ensuring that no violation of provisions of DPTA, 1994 occurs.

Copy To :-

1. The Conservator of Forest, 'A' Block 2<sup>nd</sup> Floor, Vikas Bhawan, ITO, New Delhi for information
2. Concerned DRO, Punjabi Bagh Range.
3. In-charge Tree cell.

DCF (N) TREE OFFICER  
 NORTH FOREST DIVISION  
 26/12

14/e

Detail of Heavy Fencing of Dangerous trees 143 No. & Various Trees A. I. K. L. Shyam Park, Paschim Vihar located in Ward No. 38/K. P. Zone.

N	Location	Tree Name	Height (cm)
1	A-1 K. L. Shyam Park, Paschim Vihar	Peepal	250
2	A-1 K. L. Shyam Park, Paschim Vihar	Bottle brush	135
3	A-1 K. L. Shyam Park, Paschim Vihar	Peepal	255
4	A-1 K. L. Shyam Park, Paschim Vihar	Papri	135
5	A-1 K. L. Shyam Park, Paschim Vihar	Peepal	255
6	A-1 K. L. Shyam Park, Paschim Vihar	Peepal	250
7	A-1 K. L. Shyam Park, Paschim Vihar	Bottle Brush	135
8	A-1 K. L. Shyam Park, Paschim Vihar	Bottle Brush	145
9	A-1 K. L. Shyam Park, Paschim Vihar	Semal	135
10	A-1 K. L. Shyam Park, Paschim Vihar	Goolar	140
11	A-1 K. L. Shyam Park, Paschim Vihar	Shahtoot	145
12	A-1 K. L. Shyam Park, Paschim Vihar	Shahtoot	140
13	A-1 K. L. Shyam Park, Paschim Vihar	Shahtoot	140
14	A-1 K. L. Shyam Park, Paschim Vihar	Shahtoot	145
15	A-1 K. L. Shyam Park, Paschim Vihar	Peepal	200
16	A-1 K. L. Shyam Park, Paschim Vihar	Bottle Brush	135
17	A-1 K. L. Shyam Park, Paschim Vihar	Bakain	140
18	A-1 K. L. Shyam Park, Paschim Vihar	Pilkhan	145
19	A-1 K. L. Shyam Park, Paschim Vihar	Jungle Jalebi	135
20	A-1 K. L. Shyam Park, Paschim Vihar	Jamun	160
21	A-1 K. L. Shyam Park, Paschim Vihar	Amaltas	140
22	A-1 K. L. Shyam Park, Paschim Vihar	Amaltas	140
23	A-1 K. L. Shyam Park, Paschim Vihar	Amaltas	145
24	A-1 K. L. Shyam Park, Paschim Vihar	Amaltas	135
25	A-1 K. L. Shyam Park, Paschim Vihar	Jungle Jalebi	140
26	A-1 K. L. Shyam Park, Paschim Vihar	Safeda	140
27	A-1 K. L. Shyam Park, Paschim Vihar	Safeda	200
28	A-1 K. L. Shyam Park, Paschim Vihar	Peepal	

17/c

MUNICIPAL CORPORATION DEPARTMENT		
28	A-1 K. L Shyam Park, Paschim Vihar	Peepal
29	A-1 K. L Shyam Park, Paschim Vihar	Peepal
30	A-1 K. L Shyam Park, Paschim Vihar	Pilkhan
31	A-1 K. L Shyam Park, Paschim Vihar	Goolar
32	A-1 K. L Shyam Park, Paschim Vihar	Peepal
33	A-1 K. L Shyam Park, Paschim Vihar	Safeda
34	A-1 K. L Shyam Park, Paschim Vihar	Safeda
35	A-1 K. L Shyam Park, Paschim Vihar	Safeda
36	A-1 K. L Shyam Park, Paschim Vihar	Safeda
37	A-1 K. L Shyam Park, Paschim Vihar	Safeda
38	A-1 K. L Shyam Park, Paschim Vihar	Siras
39	A-1 K. L Shyam Park, Paschim Vihar	Jungle Jalebi
40	A-1 K. L Shyam Park, Paschim Vihar	Jungle jalebi
41	A-1 K. L Shyam Park, Paschim Vihar	Peepal
42	A-1 K. L Shyam Park, Paschim Vihar	Peepal
43	A-1 K. L Shyam Park, Paschim Vihar	Peepal
44	A-1 K. L Shyam Park, Paschim Vihar	Peepal
45	A-1 K. L Shyam Park, Paschim Vihar	Safeda
46	A-1 K. L Shyam Park, Paschim Vihar	Safeda
47	A-1 K. L Shyam Park, Paschim Vihar	Safeda
48	A-1 K. L Shyam Park, Paschim Vihar	Safeda
49	A-1 K. L Shyam Park, Paschim Vihar	Alstonia
50	A-1 K. L Shyam Park, Paschim Vihar	Bakain
51	A-1 K. L Shyam Park, Paschim Vihar	Bakain
52	A-1 K. L Shyam Park, Paschim Vihar	Pilkhan
53	A-1 K. L Shyam Park, Paschim Vihar	Neem
54	A-1 K. L Shyam Park, Paschim Vihar	Kikar
55	A-1 K. L Shyam Park, Paschim Vihar	Bargad
56	A-1 K. L Shyam Park, Paschim Vihar	Alstonia
57	A-1 K. L Shyam Park, Paschim Vihar	Alstonia
58	A-1 K. L Shyam Park, Paschim Vihar	Peepal
59	A-1 K. L Shyam Park, Paschim Vihar	Peepal
60	A-1 K. L Shyam Park, Paschim Vihar	Neem
61	A-1 K. L Shyam Park, Paschim Vihar	Bargad
62	A-1 K. L Shyam Park, Paschim Vihar	Bargad

18/c

		VEGETATION	
63	A-1 K. L Shyam Park, Paschim Vihar	Bargad	210
64	A-1 K. L Shyam Park, Paschim Vihar	Bargad	205
65	A-1 K. L Shyam Park, Paschim Vihar	Bakain	195
66	A-1 K. L Shyam Park, Paschim Vihar	Bakain	200
67	A-1 K. L Shyam Park, Paschim Vihar	Neem	185
68	A-1 K. L Shyam Park, Paschim Vihar	Kikar	140
69	A-1 K. L Shyam Park, Paschim Vihar	Peepal	195
70	A-1 K. L Shyam Park, Paschim Vihar	Peepal	200
71	A-1 K. L Shyam Park, Paschim Vihar	Peepal	205
72	A-1 K. L Shyam Park, Paschim Vihar	Peepal	210
73	A-1 K. L Shyam Park, Paschim Vihar	Shisham	140
74	A-1 K. L Shyam Park, Paschim Vihar	Shisham	145
75	A-1 K. L Shyam Park, Paschim Vihar	Shisham	140
76	A-1 K. L Shyam Park, Paschim Vihar	Shisham	160
77	A-1 K. L Shyam Park, Paschim Vihar	Jamun	155
78	A-1 K. L Shyam Park, Paschim Vihar	Jamun	135
79	A-1 K. L Shyam Park, Paschim Vihar	Ficus	130
80	A-1 K. L Shyam Park, Paschim Vihar	Ficus	135
81	A-1 K. L Shyam Park, Paschim Vihar	Pilkhan	140
82	A-1 K. L Shyam Park, Paschim Vihar	Goolar	200
83	A-1 K. L Shyam Park, Paschim Vihar	Peepal	205
84	A-1 K. L Shyam Park, Paschim Vihar	Peepal	210
85	A-1 K. L Shyam Park, Paschim Vihar	Bargad	160
86	A-1 K. L Shyam Park, Paschim Vihar	Jamun	155
87	A-1 K. L Shyam Park, Paschim Vihar	Jamun	185
88	A-1 K. L Shyam Park, Paschim Vihar	Neem	145
89	A-1 K. L Shyam Park, Paschim Vihar	Alstonia	140
90	A-1 K. L Shyam Park, Paschim Vihar	Papri	200
91	A-1 K. L Shyam Park, Paschim Vihar	Peepal	205
92	A-1 K. L Shyam Park, Paschim Vihar	Peepal	210
93	A-1 K. L Shyam Park, Paschim Vihar	Peepal	200
94	A-1 K. L Shyam Park, Paschim Vihar	Peepal	210
95	A-1 K. L Shyam Park, Paschim Vihar	Jamun	160
	A-1 K. L Shyam Park, Paschim Vihar	Kikar	135
	A-1 K. L Shyam Park, Paschim Vihar	Kikar	130

**250**  
GOVT. OF NCT OF DELHI  
DEPARTMENT OF FORESTS AND WILDLIFE  
OFFICE OF THE DY. CONSERVATOR OF FORESTS (NORTH)  
MGICCC, BAKTHIWARPUR ROAD, BAKOLI, ALIPUR, DELHI-110036

No. F.No. 18266/NFD/TO(N)/TC/Pruning/23-24/ 1022-25

Dated 11/01/2024

**Sub: Permission for Pruning of trees.**

With reference to your online application ID No. 18266 received in this office from, **Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035** for grant of permission for pruning of trees(s), it is to inform that permission is hereby granted as per details indicated below. Subject to satisfactions of the terms and conditions specified hereunder.

Description	Species of tree/s	Location of tree	Total No. of tree/s
Pruning of a maximum of branches having girth up to 35 cms. Maximum of only 2-3 branches per tree.	As per list enclosed.	Standing on MCD Land at BG-III, Paschim Vihar, New Delhi	66 nos.

\* The pruning shall be carried out under the supervision of competent official of the concerned horticulture department to ensure that no exploitative pruning occurs in violation of this order and provision of DPTA, 1994.

\* It has also been noticed during inspection that the root area around the trees has been cemented. It is therefore directed that an area of 6X6 ft around each tree has to be de-concretized immediately, keeping in view directions of the Hon'ble NGT in the matter of O.A. No. 82/2013, titled Aditya N. Prasad Vs Govt. of NCT of Delhi & Ors.

**Terms & Conditions:**

1. Permission to prune/pollard the tree/s is granted at the risk of the applicant and without prejudice to the claims of any other person/s who may be having any rights over the land of the tree/s.
2. If any tree/branch is found to have nest of birds it should not be pruned/cut till the same is abandoned by the bird.
3. Pruning/pollarding of tree/s shall be completed within 30 days. In the event that the pruning is not carried out within the said period, the permission shall be treated as lapsed and would require fresh request as per DPTA, 1994.
4. Material produced from pruning/pollarding of tree/s shall not be removed or disposed without transport permission issued by Tree Officer.
5. The applicant shall ensure that pruning/pollarding does not result in death of the tree. In case of death of any tree resulting from improper pruning/pollarding, Applicant shall plant ten times the number of dead trees of minimum 6 ft. height to be planted in the area and maintenance till the time of the establishment of the tree. Also if trees die an offence case will be booked against the applicant as per DPTA 1994 and accordance with Law.
6. Applicant will also ensure the compliance of all other laws, rules, orders, and orders of the courts and master plan of Delhi, if any applicable in the case while executing this permission.
7. The landowning agencies shall ensure that wood lops/tops arising out the pruning should find its way only the MCD crematoria in Delhi in greater public interest or as per policy of agency as decided by the Secretary/HOD/Competent Authority. Receipt of the same to be submitted to this office.
8. After the pruning is done photographs of pruned trees be submitted to Tree Officer's office.
9. The applicant shall liaise with concerned land owning agencies and carryout the work with their consent only. Any litigation shall be the sole responsibility of the applicant as permission is being awarded keeping in view the possible safety hazard.
10. A report, post pruning to be submitted by applicant along with signatures of RWA members/residents of the area indicating the status of the work carried out.

  
DCF (N) TREE OFFICER  
NORTH FOREST DIVISION

To  
Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206  
Primary School Opp. Keshavpuram Police Station,  
New Delhi-110035

• Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035 shall be personally responsible in ensuring that no violation of provisions of DPTA, 1994 occurs.

Copy To: -

1. The Conservator of Forest, 'A' Block 2<sup>nd</sup> Floor, Vikas Bhawan, ITO, New Delhi for information.
2. Concerned DRO, Punjabi Bagh Range.
3. In-charge Tree cell.

  
DCF (N) TREE OFFICER  
NORTH FOREST DIVISION

1/11/24, 11:18 AM

E-Form

20/c

S.No.	Tree S.No	Filed By Applicant		Report of Tree Inspector	
		Tree Name	Girth (in cm's)	Recommendation	Justification
1	48	Shahtoot	140	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
2	42	Ashok	130	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
3	41	Bakain	140	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
4	35	Alstonia	145	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
5	7	Mango	150	Recommended for Light Pruning	This tree is in block BG_3 and this tree needs light pruning
6	8	Papo	135	Recommended for Light Pruning	This tree is in block BG_3 and this tree needs light pruning
7	10	Alstonia	145	Recommended for Light Pruning	This tree is in block BG_3 and this tree needs light pruning
8	14	Arjun	155	Recommended for Light Pruning	This tree is in block BG_3 and this tree needs heavy pruning
9	1	Shisham	145	Recommended for Light Pruning	This tree is in block BG_3 and this tree needs light pruning
10	65	Gulmohar	145	Recommended for Light Pruning	This tree is in block BG_3 and this tree needs light pruning
11	65	Pikhan	150	Recommended for Light Pruning	This tree is in block BG_3 and this tree needs light pruning
12	55	Ashok	115	Recommended for Light Pruning	This tree is in block BG_3 and this tree needs light pruning
13	2	Peepal	200	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
14	3	Jamun	155	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
15	4	Semal	140	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
16	5	Papri	135	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
17	6	Semal	140	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
18	9	Ikkar	140	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
19	11	Neem/nimbi	175	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
20	12	Neem/nimbi	180	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
21	13	Alstonia	150	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
22	15	Shisham	160	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
23	16	Shisham	145	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
24	17	Bakain	150	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
25	18	Semal	135	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
26	19	Alstonia	140	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
27	20	Semal	145	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
28	21	Shahtoot	145	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
29	22	Semal	130	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
30	23	Alstonia	150	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
31	24	Bakain	145	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
32	25	Jungle Jalebi	150	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
33	26	Jungle Jalebi	145	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning

## E-Forest

21/c

3/11/24, 11:18 AM

34	27	Jungle jalebi	140	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
35	28	Jungle jalebi	145	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
36	29	Kachnar	130	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
37	30	Kachnar	135	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
38	31	Kachnar	145	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
39	32	Kachnar	150	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
40	33	Kachnar	155	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
41	34	Neem/nimbi	175	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
42	36	Semal	135	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
43	37	Semal	140	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
44	38	Semal	130	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
45	39	Siras	145	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
46	40	Papri	130	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
47	43	Kachnar	145	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
48	44	Bargad/baryan	200	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
49	45	Bokain	145	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
50	46	Jamun	155	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
51	47	Bakain	145	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
52	49	Siras	145	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
53	50	Neem/nimbi	175	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
54	51	Jamun	160	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
55	52	Semal	140	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
56	53	Papri	130	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
57	54	Ashok	120	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
58	56	Ashok	125	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
59	57	Ashok	115	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
60	58	Jamun	160	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
61	59	Papri	135	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
62	60	Papri	130	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
63	61	Papri	130	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
64	62	Jungle jalebi	140	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
65	63	Jungle jalebi	145	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning
66	64	Bokain	140	Recommended for Heavy Pruning	This tree is in block BG_3 and this tree needs heavy pruning

Send Back with Objection

GOVT. OF NCT OF DELHI  
DEPARTMENT OF FORESTS AND WILDLIFE  
OFFICE OF THE DY. CONSERVATOR OF FORESTS (NORTH)  
MGICCC, BAKTHAWARPUR ROAD, BAKOLI, ALIPUR, DELHI-110036

Dated: 19/01/2024

No. F.No. 18380/NFD/TO(N)/TC/Pruning/23-24/ 1248-51

**Sub: Permission for Pruning of trees.**

With reference to your online application ID.No. 18380 received in this office from, **Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035** for grant of permission for pruning of trees(s), it is to inform that permission is hereby granted as per details indicated below. Subject to satisfactions of the terms and conditions specified hereunder.

Description	Species of tree/s	Location of tree	Total No. of tree/s
Pruning of a maximum of branches having girth up to 35 cms. Maximum of only 2-3 branches per tree.	As per list enclosed.	Standing on MCD Land at BG5 & BG5A Block, Paschim Vihar, New Delhi	59 nos.

\* The pruning shall be carried out under the supervision of competent official of the concerned horticulture department to ensure that no exploitative pruning occurs in violation of this order and provision of DPTA, 1994.

\* It has also been noticed during inspection that the root area around the trees has been cemented. It is therefore directed that an area of 6X6 fit around each tree has to be de-concretized immediately, keeping in view directions of the Hon'ble NGT in the matter of O.A. No. 82/2013, titled Aditya N. Prasad Vs Govt. of NCT of Delhi & Ors.

**Terms & Conditions:**

1. Permission to prune/pollard the tree/s is granted at the risk of the applicant and without prejudice to the claims of any other person/s who may be having any rights over the land of the tree/s.
2. If any tree/branch is found to have nest of birds it should not be pruned/cut till the same is abandoned by the bird.
3. Pruning/pollarding of tree/s shall be completed within 30 days. In the event that the pruning is not carried out within the said period, the permission shall be treated as lapsed and would require fresh request as per DPTA, 1994.
4. Material produced from pruning/pollarding of tree/s shall not be removed or disposed without transport permission issued by Tree Officer.
5. The applicant shall ensure that pruning/pollarding does not result in death of the tree. In case of death of any tree resulting from improper pruning/pollarding, Applicant shall plant ten times the number of dead trees of minimum 6 ft. height to be planted in the area and maintenance till the time of the establishment of the tree. Also if trees die an offence case will be booked against the applicant as per DPTA 1994 and accordance with Law.
6. Applicant will also ensure the compliance of all other laws, rules, orders, and orders of the courts and master plan of Delhi, if any applicable in the case while executing this permission.
7. The landowning agencies shall ensure that wood/lops/tops arising out the pruning should find its way only the MCD crematoria in Delhi in greater public interest or as per policy of agency as decided by the Secretary/HOD/Competent Authority. Receipt of the same to be submitted to this office.
8. After the pruning is done photographs of pruned trees be submitted to Tree Officer's office.
9. The applicant shall liaise with concerned land owing agencies and carryout the work with their consent only. Any litigation shall be the sole responsibility of the applicant as permission is being awarded keeping in view the possible safety hazard.
10. A report, post pruning to be submitted by applicant along with signatures of RWA members/residents of the area indicating the status of the work carried out.

DCF (N) TREE OFFICER  
NORTH FOREST DIVISION

To  
Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206  
Primary School Opp. Keshavpuram Police Station,  
New Delhi-110035

Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035 shall be personally responsible in ensuring that no violation of provisions of DPTA, 1994 occurs.

**Copy To: -**

1. The Conservator of Forest, 'A' Block 2<sup>nd</sup> Floor, Vikas Bhawan, ITO, New Delhi for information.
2. Concerned DRO, Punjabi Bagh Range.
3. In-charge Tree cell.

DCF (N) TREE OFFICER  
NORTH FOREST DIVISION

Trees to  
be pruned  
at  
1.35m

S.No.	Tree S.No.	Tree Name	To be Transplanted/Felled/Pruned	Girth (in centimeters)
1	1	Bakain	Heavy Pruning	140
2	2	Bakain	Heavy Pruning	145
3	3	Peepal	Heavy Pruning	200
4	4	Peepal	Heavy Pruning	210
5	5	Papri	Heavy Pruning	145
6	6	Bakain	Heavy Pruning	140
7	7	Jamun	Heavy Pruning	160
8	8	Bakain	Heavy Pruning	145
9	9	Jamun	Heavy Pruning	160
10	10	Mango	Heavy Pruning	150
11	11	Alstonia	Heavy Pruning	145
12	12	Alstonia	Heavy Pruning	150
13	13	Alstonia	Heavy Pruning	145
14	14	Alstonia	Heavy Pruning	140
15	15	Ashok	Heavy Pruning	125
16	16	Amaltas	Heavy Pruning	150
17	17	Papri	Heavy Pruning	135
18	18	Jungle jalebi	Heavy Pruning	145
19	19	Arjun	Heavy Pruning	160
20	20	Papri	Heavy Pruning	145
21	21	Papri	Heavy Pruning	140
22	22	Papri	Heavy Pruning	135
23	23	Papri	Heavy Pruning	140
24	24	Papri	Heavy Pruning	145
25	25	Balam Kheera	Heavy Pruning	150
26	26	Balam Kheera	Heavy Pruning	155
27	27	Bottlebrush	Heavy Pruning	145
28	28	Semal	Heavy Pruning	135
29	29	Neem/nimbi	Heavy Pruning	175
30	30	Mango	Heavy Pruning	150
31	31	Kachnar	Heavy Pruning	145
32	32	Papri	Heavy Pruning	145
33	33	Jamun	Heavy Pruning	160
34	34	Jamun	Heavy Pruning	160
35	35	Neem/nimbi	Heavy Pruning	175
36	36	Amaltas	Heavy Pruning	145
37	37	Semal	Heavy Pruning	150
38	38	Semal	Heavy Pruning	135
39	39	Ashok	Heavy Pruning	120
40	40	Mango	Heavy Pruning	150
41	41	Alstonia	Heavy Pruning	145
42	42	Shahtoot	Heavy Pruning	135
43	43	Putranjva	Heavy Pruning	150
44	44	Jungle jalebi	Heavy Pruning	145
45	45	Jungle jalebi	Heavy Pruning	140
46	46	Jamun	Heavy Pruning	160
47	47	Papri	Heavy Pruning	135
48	48	Papri	Heavy Pruning	140
49	49	Papri	Heavy Pruning	145
50	50	Jamun	Heavy Pruning	140
51	51	Ashok	Heavy Pruning	125
52	52	Papri	Heavy Pruning	140
53	53	Jamun	Heavy Pruning	160
54	54	Papri	Heavy Pruning	145
55	55	Papri	Heavy Pruning	140

23/c

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56	56	Papri	Heavy Pruning	150
57	57	Papri	Heavy Pruning	140
58	58	Papri	Heavy Pruning	135
59	59	Papri	Heavy Pruning	130

24/c

- Senior Arpa

**256**  
GOVT. OF NCT OF DELHI  
DEPARTMENT OF FORESTS AND WILDLIFE  
OFFICE OF THE DY. CONSERVATOR OF FORESTS (NORTH)  
MGICCC, BAKTHIWARPUR ROAD, BAKOLI, ALIPUR, DELHI-110036

No. F.No. 18156/NFD/TO(N)/TC/Pruning/23-24/ **1026-29**

Dated: **11/01/2024**

**Sub: Permission for Pruning of trees.**

With reference to your online application ID.No. 18156 received in this office from, **Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035** for grant of permission for pruning of trees(s), it is to inform that permission is hereby granted as per details indicated below. Subject to satisfactions of the terms and conditions specified hereunder.

Description	Species of tree/s	Location of tree	Total No. of tree/s
Pruning of a maximum of branches having girth up to 35 cms. Maximum of only 2-3 branches per tree.	As per list enclosed.	Standing on MCD Land at BG-I, Paschim Vihar, New Delhi	77 nos.

\* The pruning shall be carried out under the supervision of competent official of the concerned horticulture department to ensure that no exploitative pruning occurs in violation of this order and provision of DPTA, 1994.

\* It has also been noticed during inspection that the root area around the trees has been cemented. It is therefore directed that an area of 6X6 ft around each tree has to be de-concretized immediately, keeping in view directions of the Hon'ble NGT in the matter of O.A. No. 82/2013, titled Aditya N. Prasad Vs Govt. of NCT of Delhi & Ors.

Terms & Conditions:

1. Permission to prune/pollard the tree/s is granted at the risk of the applicant and without prejudice to the claims of any other person/s who may be having any rights over the land of the tree/s.
2. If any tree/branch is found to have nest of birds it should not be pruned/cut till the same is abandoned by the bird.
3. Pruning/pollarding of tree/s shall be completed within 30 days. In the event that the pruning is not carried out within the said period, the permission shall be treated as lapsed and would require fresh request as per DPTA, 1994.
4. Material produced from pruning/pollarding of tree/s shall not be removed or disposed without transport permission issued by Tree Officer.
5. The applicant shall ensure that pruning/pollarding does not result in death of the tree. In case of death of any tree resulting from improper pruning/pollarding, Applicant shall plant ten times the number of dead trees of minimum 6 ft. height to be planted in the area and maintenance till the time of the establishment of the tree. Also if trees die an offence case will be booked against the applicant as per DPTA 1994 and accordance with Law.
6. Applicant will also ensure the compliance of all other laws, rules, orders, and orders of the courts and master plan of Delhi, if any applicable in the case while executing this permission.
7. The landowning agencies shall ensure that wood/lops/tops arising out the pruning should find its way only the MCD crematoria in Delhi in greater public interest or as per policy of agency as decided by the Secretary/HOD/Competent Authority. Receipt of the same to be submitted to this office.
8. After the pruning is done photographs of pruned trees be submitted to Tree Officer's office.
9. The applicant shall liaise with concerned land owning agencies and carryout the work with their consent only. Any litigation shall be the sole responsibility of the applicant as permission is being awarded keeping in view the possible safety hazard.
10. A report, post pruning to be submitted by applicant along with signatures of RWA members/residents of the area indicating the status of the work carried out.

  
DCF (N) TREE OFFICER  
NORTH FOREST DIVISION

To  
**Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035**

• **Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035 shall be personally responsible in ensuring that no violation of provisions of DPTA, 1994 occurs.**

Copy To: -

1. The Conservator of Forest, 'A' Block 2<sup>nd</sup> Floor, Vikas Bhawan, ITO, New Delhi for information.
2. Concerned DRO, Punjabi Bagh Range.
3. In-charge Tree cell.

  
DCF (N) TREE OFFICER  
NORTH FOREST DIVISION

26/c

01/04/11 12:AM

E Forest

Form By Applicant				Report of Tree Inspector	
S.No.	Tree S.No	Tree Name	Height (In cm)	Recommendation	Justification
1	10	Bahara	130	Recommended for Heavy Pruning	Needled by heavy pruning
2	40	Sohanjna	140	Recommended for Light Pruning	Needled by light pruning
3	45	Sawal	135	Recommended for Light Pruning	Needled by light pruning
4	90	Sohanjna	180	Recommended for Light Pruning	Needled by light pruning
5	1	Sawal	133	Recommended for Heavy Pruning	this tree location by block BG 6 ,position other , needled by heavy pruning
6	2	Sohanjna	145		
7	5	Sohanjna	140	Recommended for Heavy Pruning	this tree location by block BG 6 ,position other , needled by heavy pruning
8	10	Bakaan	145	Recommended for Heavy Pruning	this tree location by block BG 6 ,position other , needled by heavy pruning
9	3	Bakaan	140		
10	4	Sawal	144	Recommended for Heavy Pruning	this tree location by block BG 6 ,position other , needled by heavy pruning
11	6	Bakaan	135	Recommended for Heavy Pruning	this tree location by block BG 6 ,position other , needled by heavy pruning
12	7	Sohanjna	150	Recommended for Light Pruning	this tree location by block BG 6 ,position other , needled by light pruning
13	8	Papri	135	Recommended for Heavy Pruning	this tree location by block BG 6 ,position other , needled by heavy pruning
14	22	Papri	130	Recommended for Heavy Pruning	This tree is in block BG .6 and this tree needs heavy pruning
15	9	Bakaan	140	Recommended for Heavy Pruning	This tree is in block BG .6 and this tree needs heavy pruning
16	11	Neopal	200	Recommended for Heavy Pruning	This tree is in block BG .6 and this tree needs heavy pruning
17	12	Papri	135	Recommended for Heavy Pruning	This tree is in block BG .6 and this tree needs heavy pruning
18	13	Bakaan	140	Recommended for Heavy Pruning	This tree is in block BG .6 and this tree needs heavy pruning
19	14	Bakaan	145	Recommended for Heavy Pruning	This tree is in block BG .6 and this tree needs heavy pruning
20	15	Jamun	160	Recommended for Heavy Pruning	This tree is in block BG .6 and this tree needs heavy pruning
21	16	Neem/nimbi	175	Recommended for Heavy Pruning	This tree is in block BG .6 and this tree needs heavy pruning
22	17	Jamun	155	Recommended for Heavy Pruning	This tree is in block BG .6 and this tree needs heavy pruning
23	18	Papri	135	Recommended for Heavy Pruning	This tree is in block BG .6 and this tree needs heavy pruning
24	20	Jamun	160	Recommended for Heavy Pruning	This tree is in block BG .6 and this tree needs heavy pruning
25	21	Alstonia	145	Recommended for Heavy Pruning	This tree is in block BG .6 and this tree needs heavy pruning
26	22	Alstonia	140	Recommended for Heavy Pruning	This tree is in block BG .6 and this tree needs heavy pruning
27	23	Jamun	160	Recommended for Heavy Pruning	This tree is in block BG .6 and this tree needs heavy pruning
28	24	Bakaan	140	Recommended for Heavy Pruning	This tree is in block BG .6 and this tree needs heavy pruning
29	25	Bakaan	145	Recommended for Heavy Pruning	This tree is in block BG .6 and this tree needs heavy pruning
30	26	Neem/nimbi	175	Recommended for Heavy Pruning	This tree is in block BG .6 and this tree needs heavy pruning
31	28	Papri	140	Recommended for Heavy Pruning	This tree is in block BG .6 and this tree needs heavy pruning
32	29	Neem/nimbi	175	Recommended for Heavy Pruning	This tree is in block BG .6 and this tree needs heavy pruning
33	20	Alstonia	140	Recommended for Heavy Pruning	This tree is in block BG .6 and this tree needs heavy pruning
34	31	Alstonia	145	Recommended for Heavy Pruning	This tree is in block BG .6 and this tree needs heavy pruning

## E-Forest

27/c

11/24, 11:18 AM

35	32	Semal	135	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
36	33	Semal	140	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
37	34	Goolar	150	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
38	35	Papri	135	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
39	36	Neem/nimbi	175	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
40	37	Alstonia	140	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
41	38	Semal	135	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
42	39	Neem/nimbi	175	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
43	40	Neem/nimbi	180	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
44	41	Jamun	160	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
45	42	Papri	135	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
46	43	Jamun	160	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
47	44	Semal	135	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
48	45	Alstonia	140	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
49	46	Ber	150	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
50	49	Sohanjna	145	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
51	51	Sohanjna	140	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
52	52	Jamun	155	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
53	53	Jamun	155	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
54	54	Neem/nimbi	175	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
55	55	Neem/nimbi	170	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
56	56	Semal	135	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
57	57	Mango	150	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
58	58	Mango	155	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
59	59	Siris	145	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
60	60	Siris	145	Recommended for Heavy Pruning	This tree is in block IG..6 and this tree needs heavy pruning
61	61	Peepal	200	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
62	62	Peepal	205	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
63	63	Semal	135	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
64	64	Semal	140	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
65	65	Jamun	160	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
66	66	Jamun	155	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
67	67	Mango	150	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
68	68	Jamun	160	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning

28/C

1/11/24, 11:18 AM

## E-Forest

69	69	Jamun	160	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
70	70	Mango	150	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
71	71	Mango	155	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
72	72	Sohanjna	160	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
73	73	Sohanjna	155	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
74	74	Peepal	205	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
75	75	Shahtool	145	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
76	76	Astonia	140	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning
77	77	Papri	135	Recommended for Heavy Pruning	This tree is in block BG..6 and this tree needs heavy pruning

Send Back with Objection

Sd → 18958 29/c

Location → BG-7 Paschim  
Vihar

GOVT. OF NCT OF DELHI  
DEPARTMENT OF FORESTS AND WILDLIFE  
OFFICE OF THE DY. CONSERVATOR OF FORESTS (NORTH)  
MGCCC, BAKTHAWARPUR ROAD, BAKOLI, ALIPUR, DELHI-110036

No. F.No. 18958/NFD/TU(N)/TC/Pruning/23-24/ 1320-23

Dated 24/01/2024

Sub: Permission for Pruning of trees.

With reference to your online application ID.No. 18958 received in this office from, Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035 for grant of permission for pruning of trees, it is to inform that permission is hereby granted as per details indicated below. Subject to satisfactions of the terms and conditions specified hereunder.

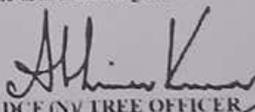
Description	Species of tree/s	Location of tree	Total No. of tree/s
Pruning of a maximum of branches having girth up to 35 cms. Maximum of only 2-3 branches per tree.	Papri-19 nos., Shahtoot-02 nos., Semal-03 nos., Pipal-03 nos., Bargad-01 nos., Bel Patra-01 nos., Goolar-04 nos., Alstonia-02 nos., Marod Phall-09 nos., Bakain-06 nos.	Standing on MCD Land at BG-7 Block, Paschim Vihar, New Delhi	50 nos.

\* The pruning shall be carried out under the supervision of competent official of the concerned horticulture department to ensure that no exploitative pruning occurs in violation of this order and provision of DPTA, 1994.

\* It has also been noticed during inspection that the root area around the trees has been cemented. It is therefore directed that an area of 6X6 ft around each tree has to be de-concretized immediately, keeping in view directions of the Hon'ble NGT in the matter of O.A. No. 82/2013, titled Aditya N. Prasad Vs Govt. of NCT of Delhi & Ors.

Terms & Conditions:

1. Permission to prune/pollard the tree/s is granted at the risk of the applicant and without prejudice to the claims of any other person who may be having any rights over the land of the tree/s.
2. If any tree/branch is found to have nest of birds it should not be pruned/cut till the same is abandoned by the bird.
3. Pruning/pollarding of tree/s shall be completed within 30 days. In the event that the pruning is not carried out within the said period, the permission shall be treated as lapsed and would require fresh request as per DPTA, 1994.
4. Material produced from pruning/pollarding of tree/s shall not be removed or disposed without transport permission issued by Tree Officer.
5. The applicant shall ensure that pruning/pollarding does not result in death of the tree. In case of death of any tree resulting from improper pruning/pollarding, Applicant shall plant ten times the number of dead trees of minimum 6 ft. height to be planted in the area and maintenance till the time of the establishment of the tree. Also if trees die an offence case will be booked against the applicant as per DPTA 1994 and accordance with Law.
6. Applicant will also ensure the compliance of all other laws, rules, orders, and orders of the courts and master plan of Delhi, if any applicable in the case while executing this permission.
7. The landowning agencies shall ensure that wood/lops/tops arising out the pruning should find its way only the MCD crematoria in Delhi in greater public interest or as per policy of agency as decided by the Secretary/HOD Competent Authority. Receipt of the same to be submitted to this office.
8. After the pruning is done photographs of pruned trees be submitted to Tree Officer's office.
9. The applicant shall liaise with concerned land owning agencies and carryout the work with their consent only. Any litigation shall be the sole responsibility of the applicant as permission is being awarded keeping in view the possible safety hazard.
10. A report, post pruning to be submitted by applicant along with signatures of RWA members/residents of the area indicating the status of the work carried out.

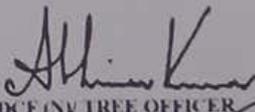
  
DCF (N) TREE OFFICER  
NORTH FOREST DIVISION

To  
Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206  
Primary School Opp. Keshavpuram Police Station,  
New Delhi-110035

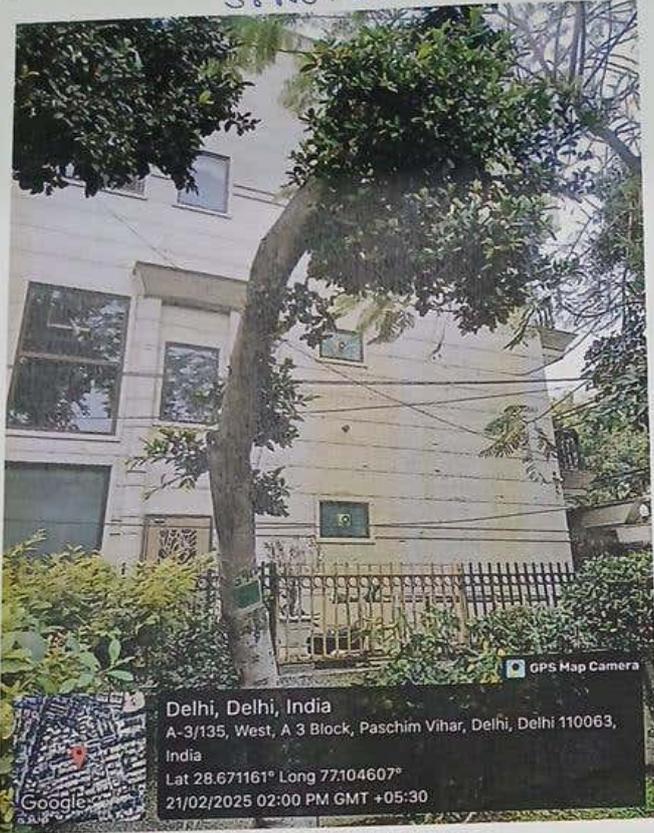
Sh. Kunwar Pal Sharma, Dy. Director (Hort.) MCD, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035 shall be personally responsible in ensuring that no violation of provisions of DPTA, 1994 occurs.

Copy To:-

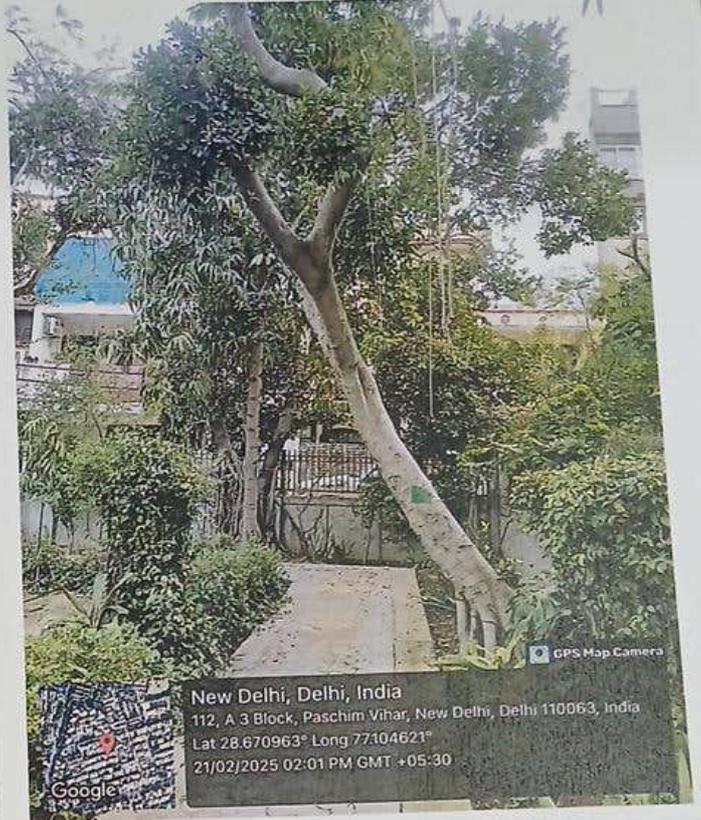
1. The Conservator of Forest, 'A' Block 2<sup>nd</sup> Floor, Vikas Bhawan, ITO, New Delhi for information.
2. Concerned DRO, Punjabi Bagh Range.
3. In-charge Tree cell.

  
DCF (N) TREE OFFICER  
NORTH FOREST DIVISION

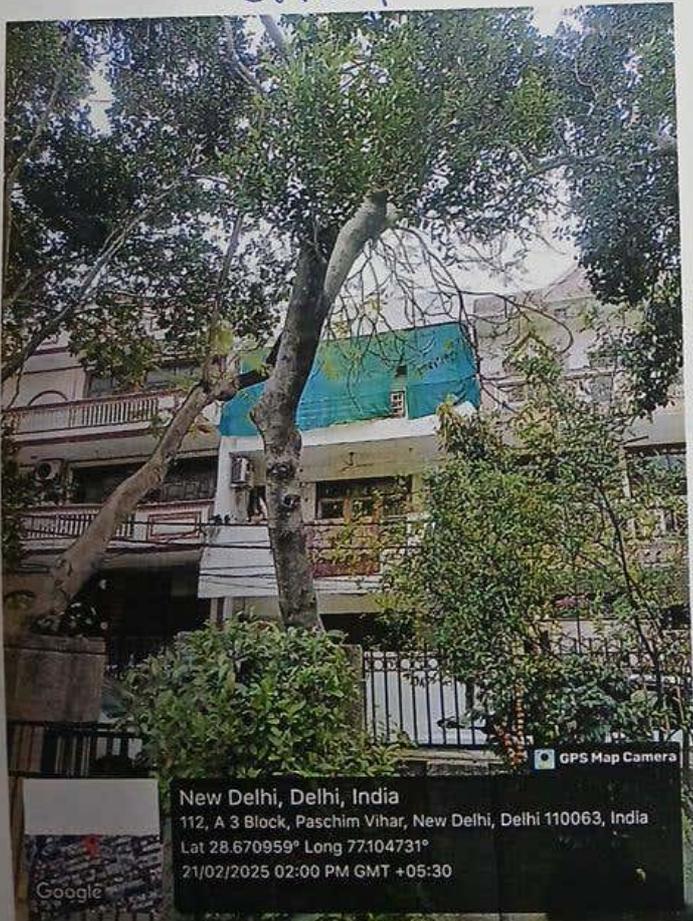
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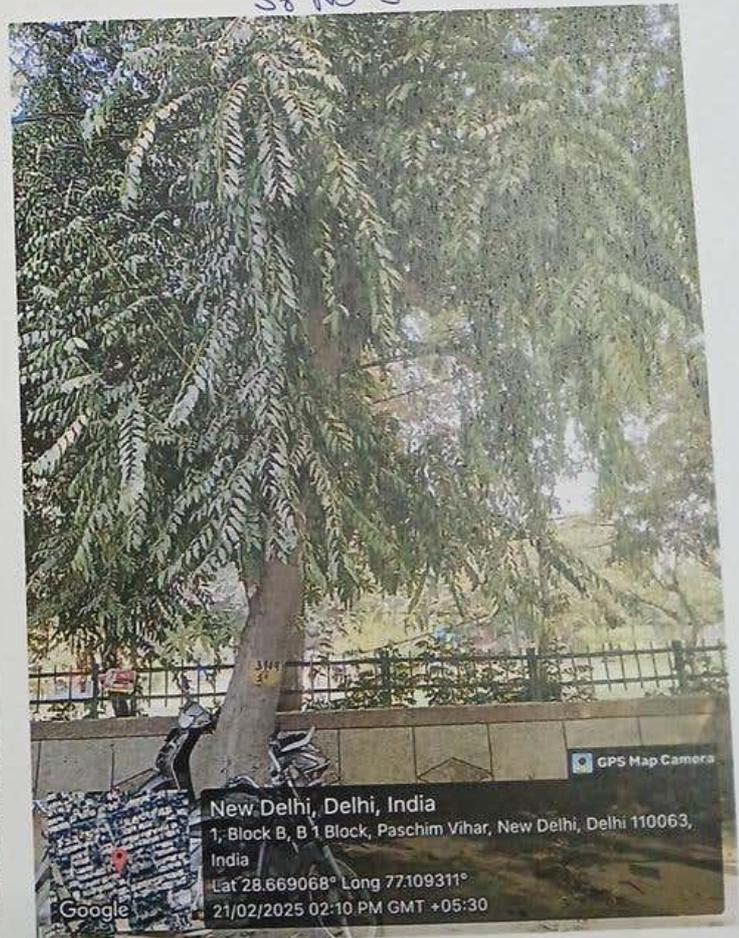
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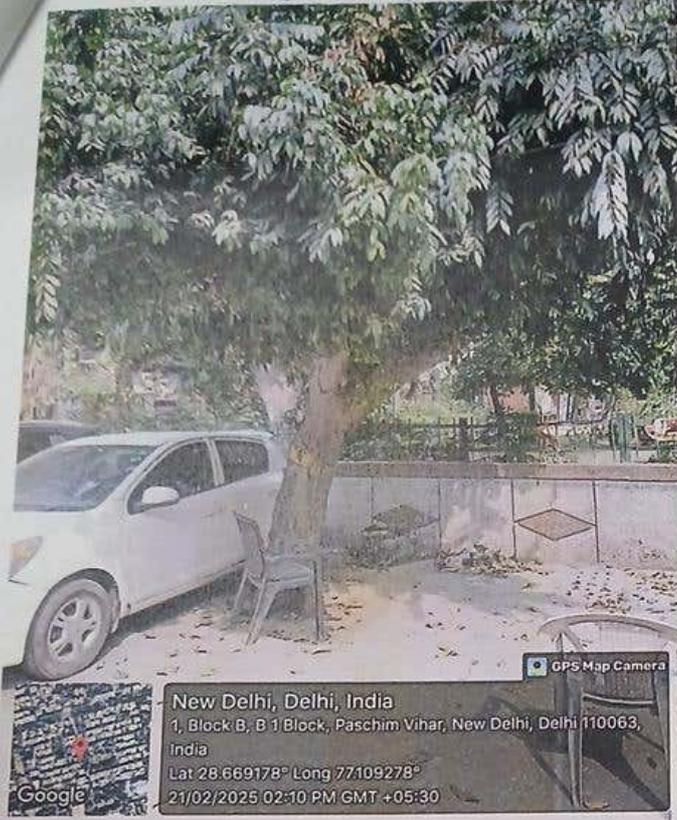
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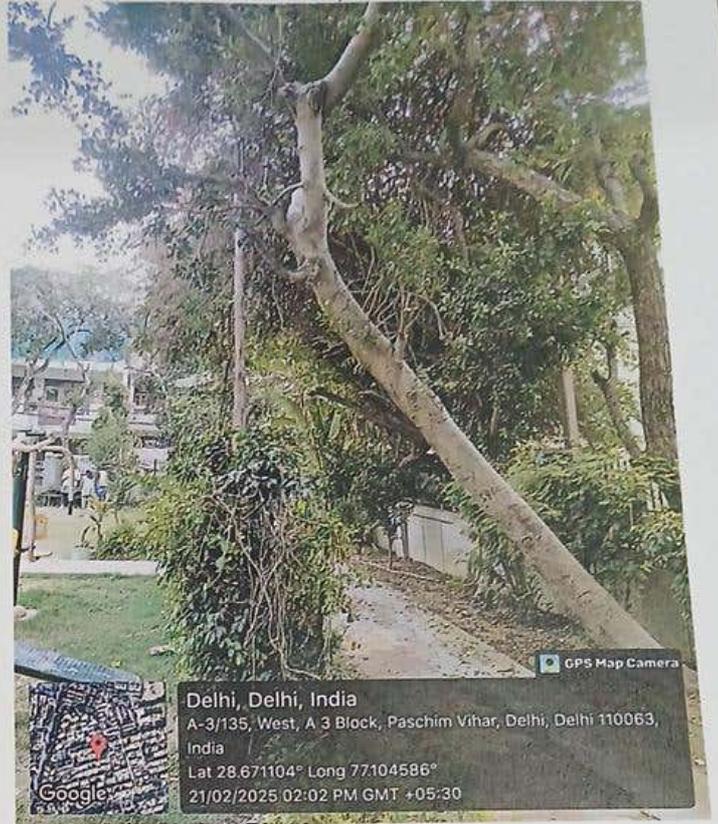
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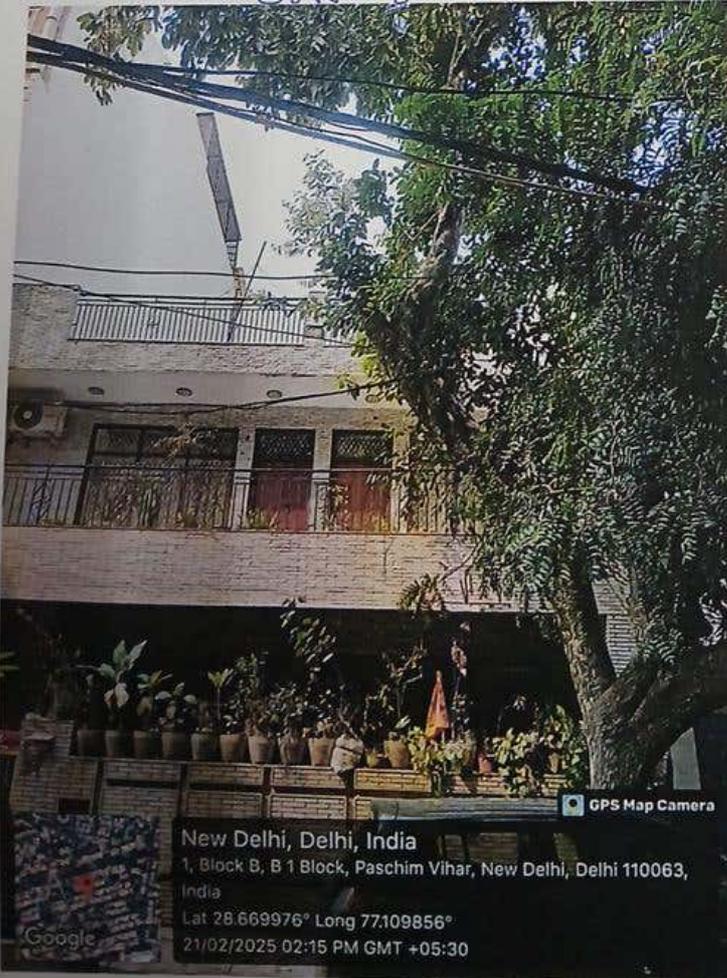
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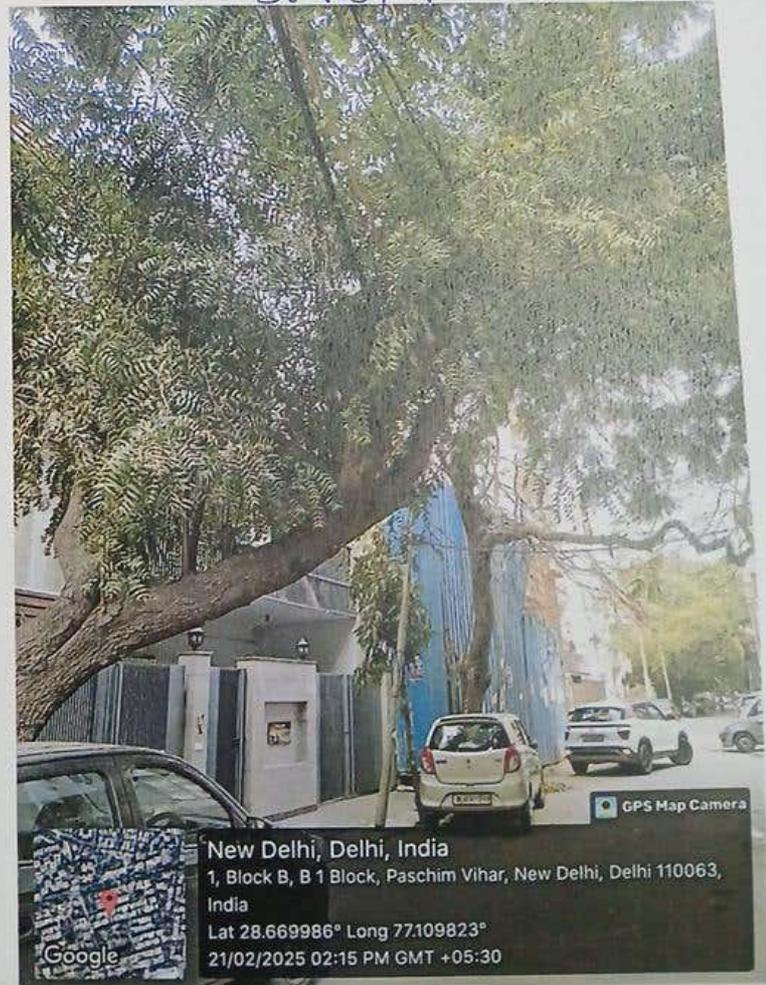
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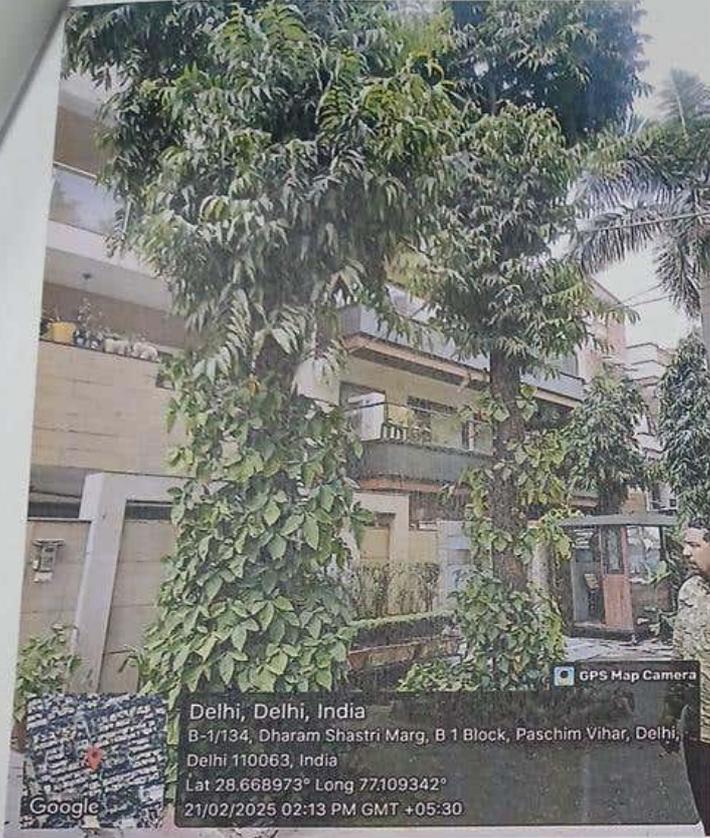
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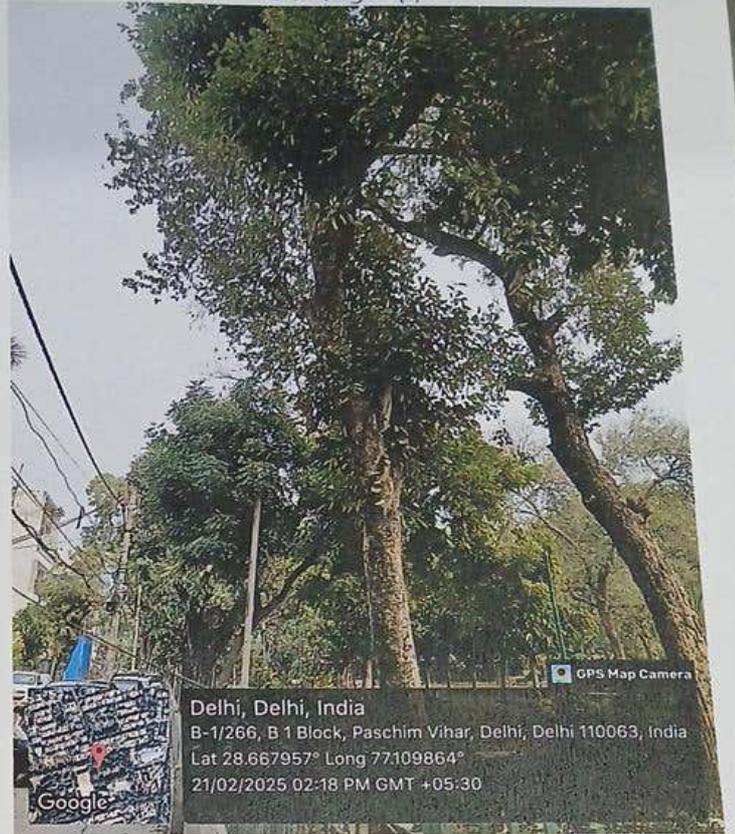
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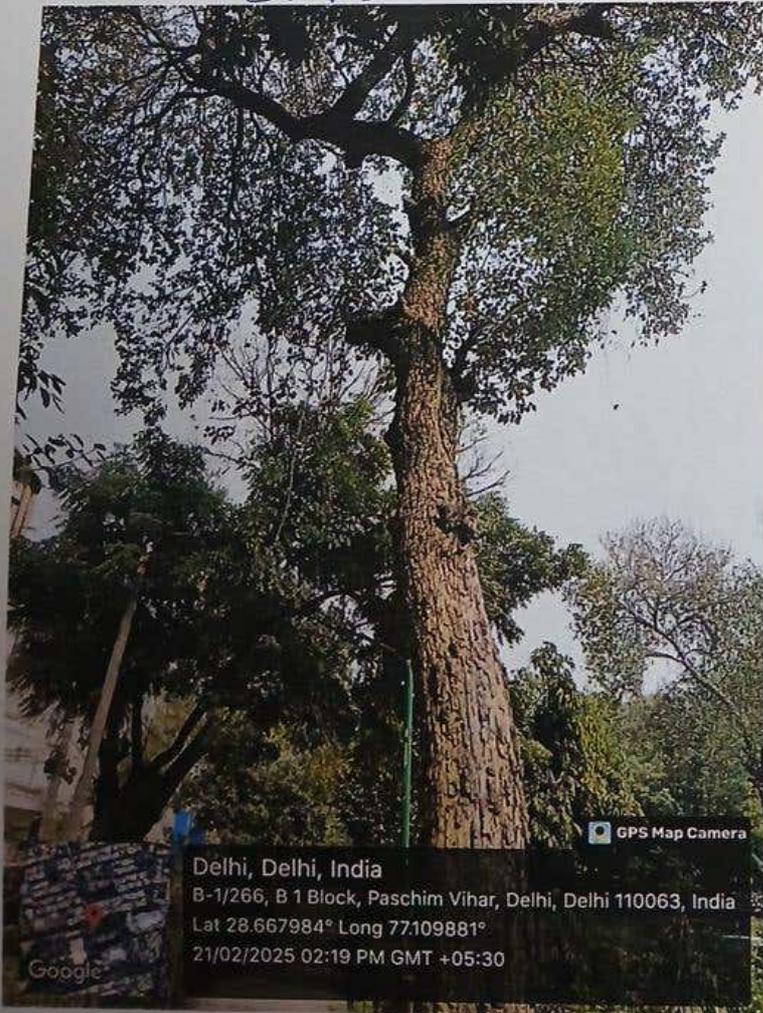
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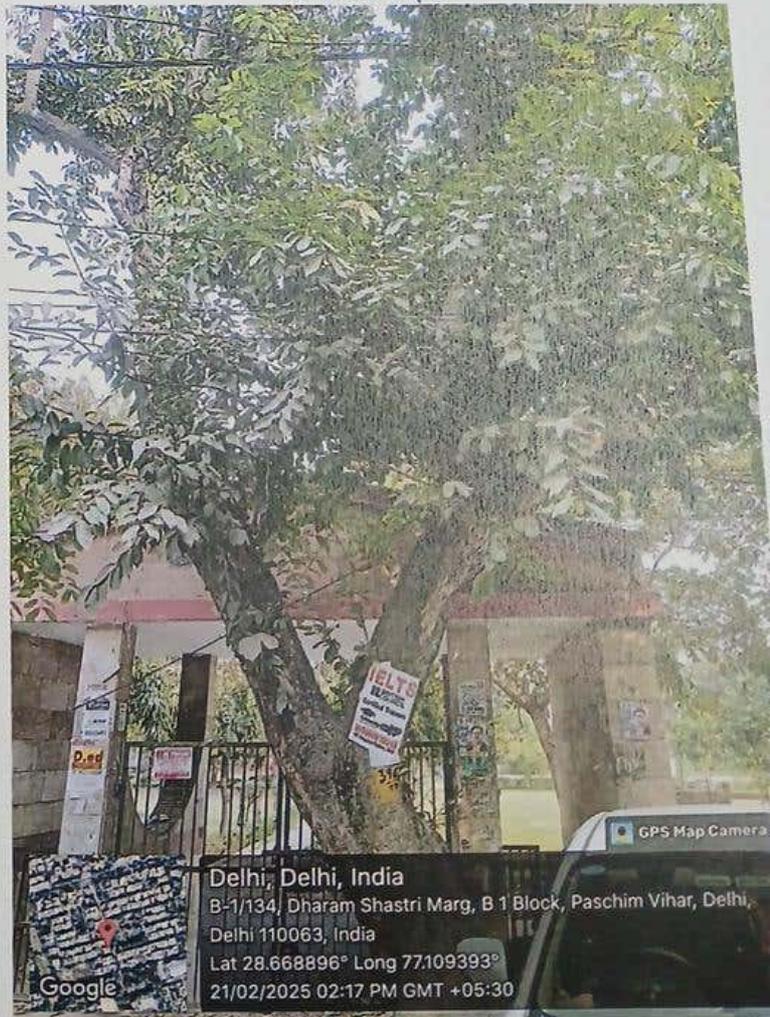
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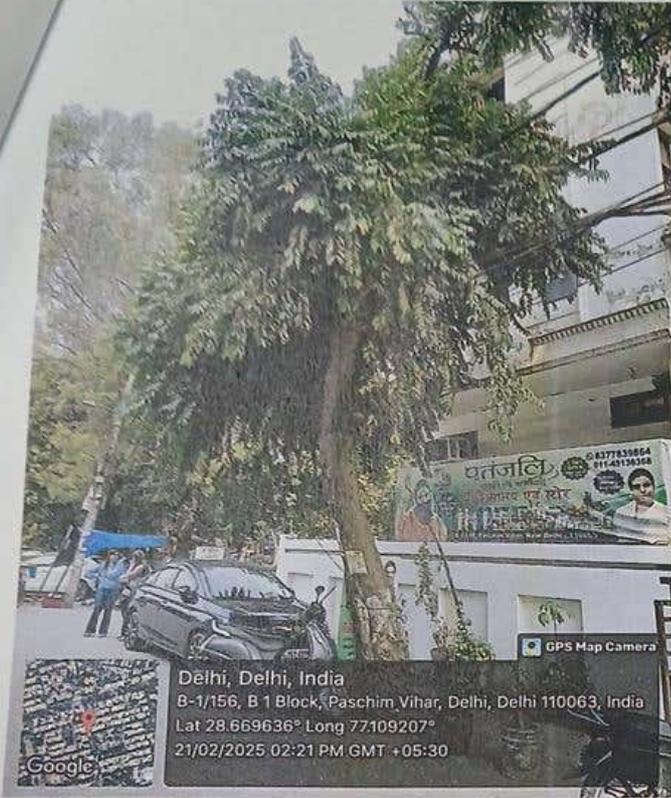
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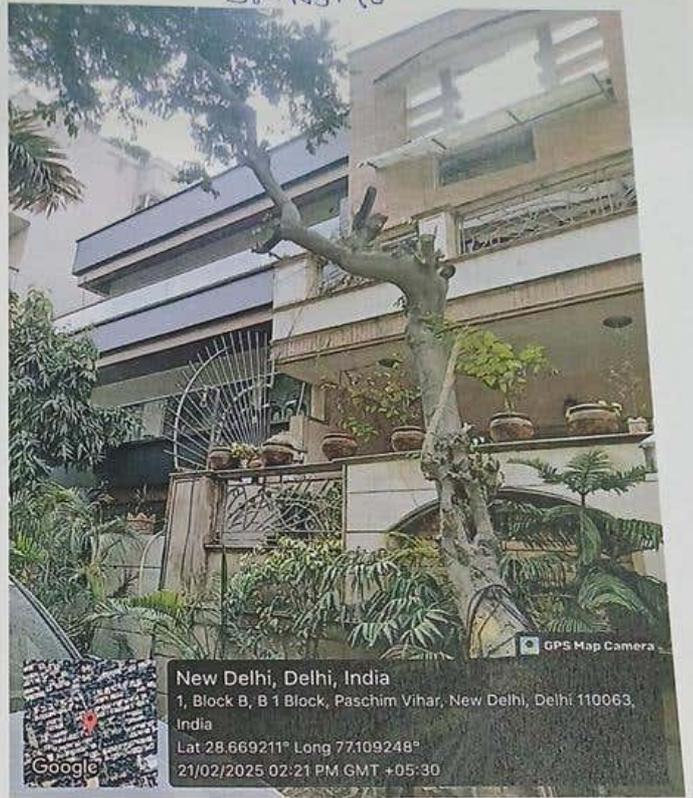
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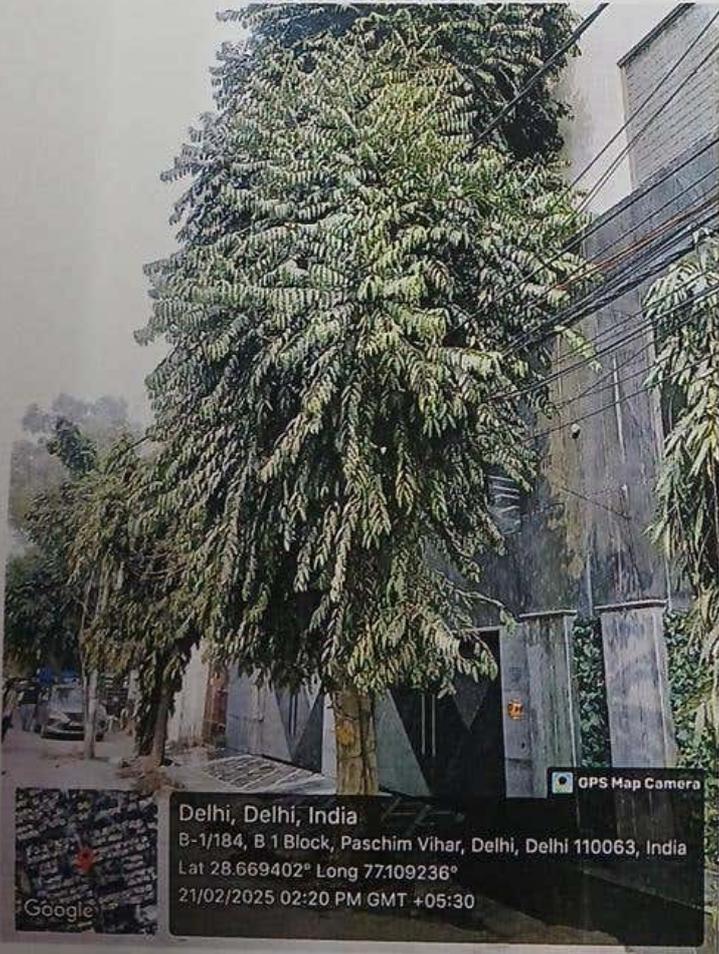
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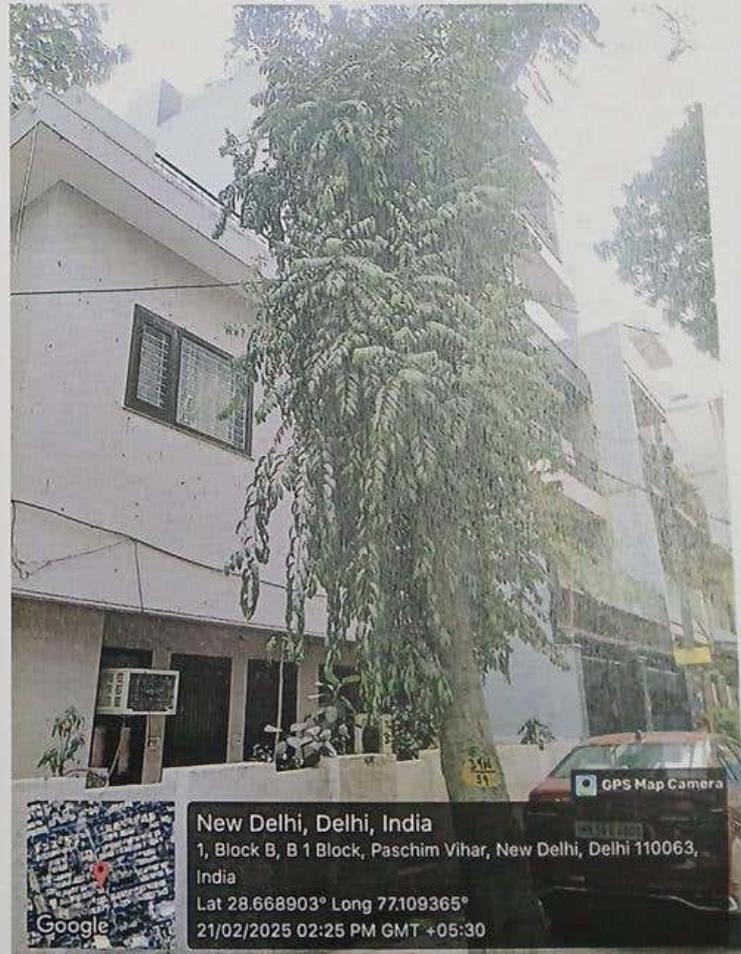
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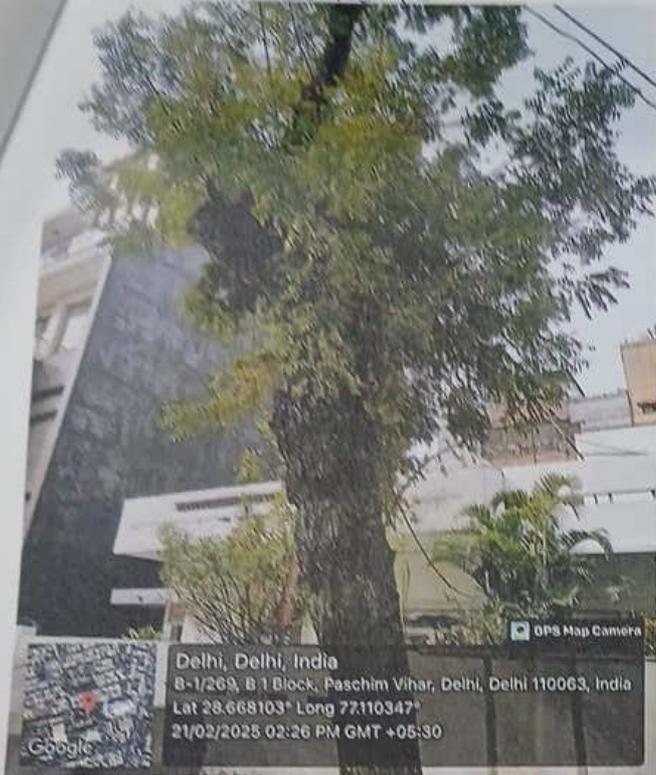
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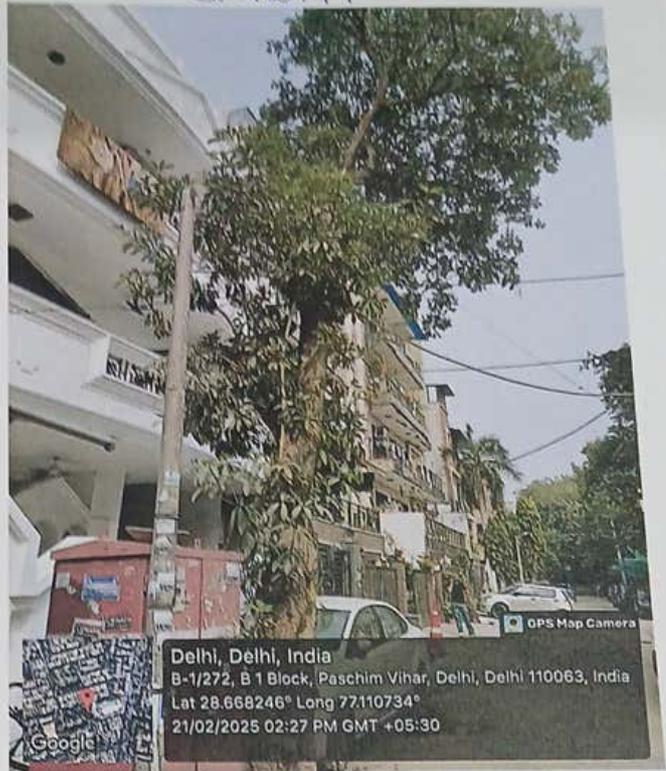
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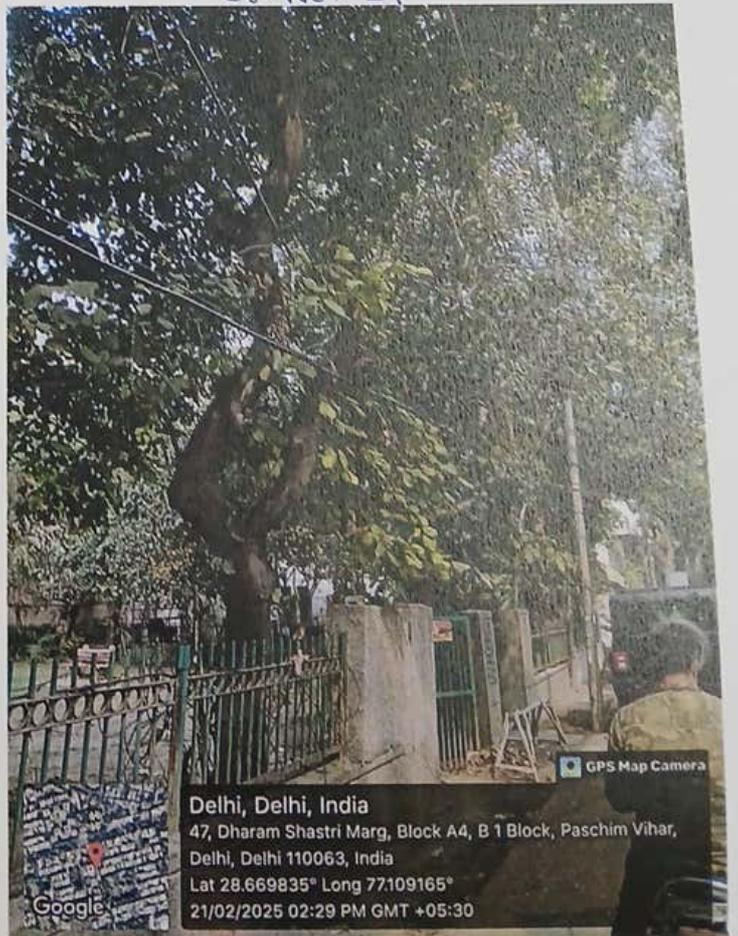
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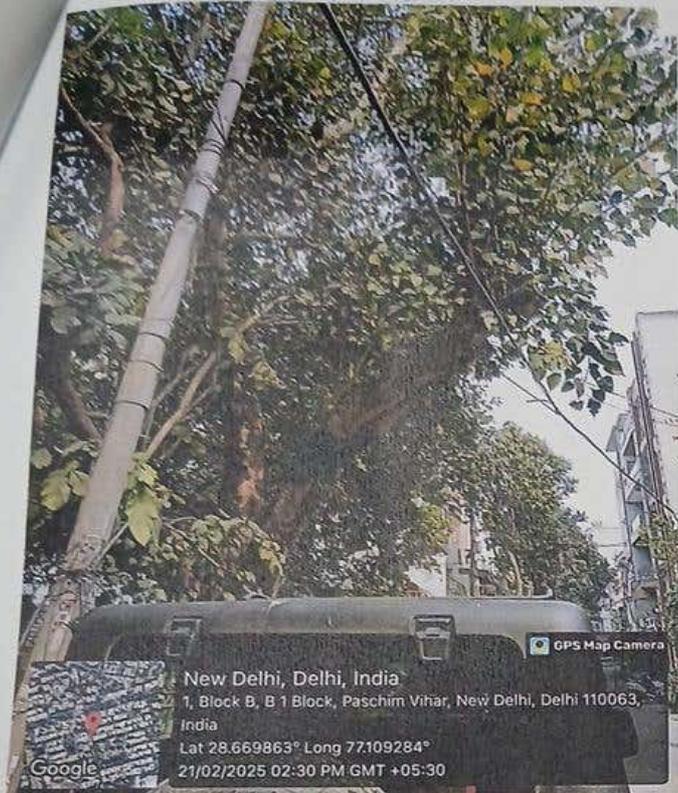
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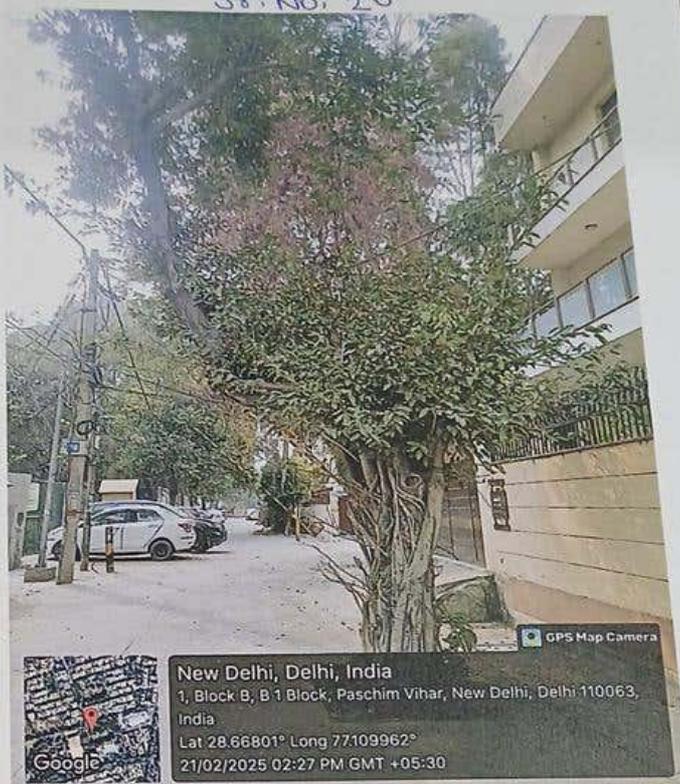
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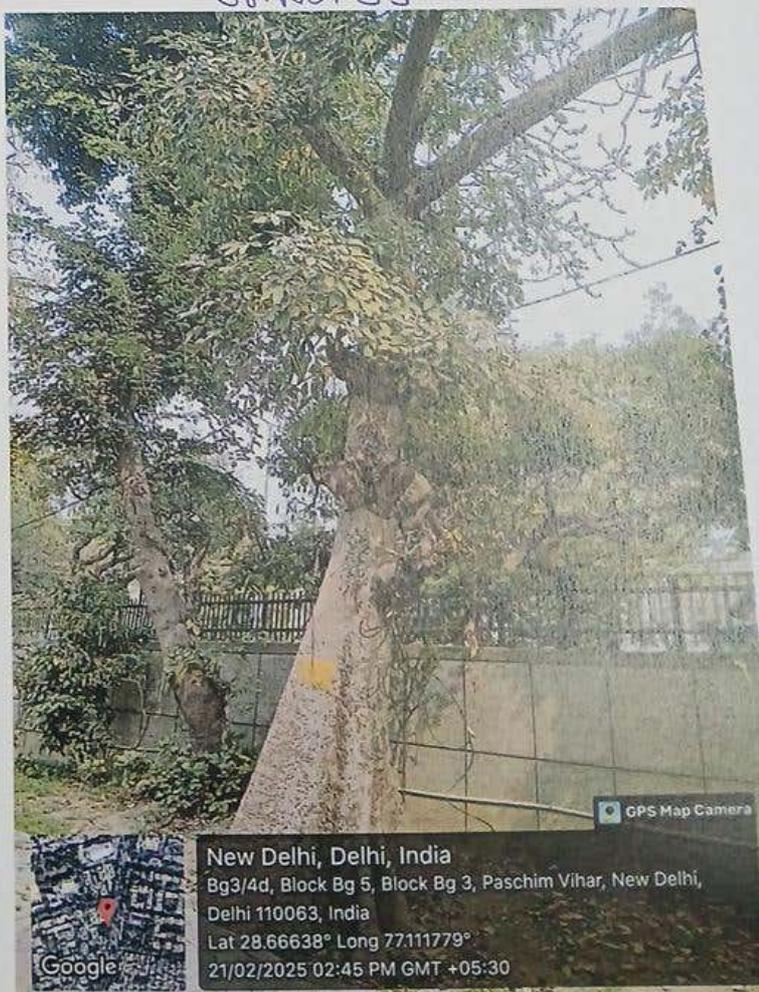
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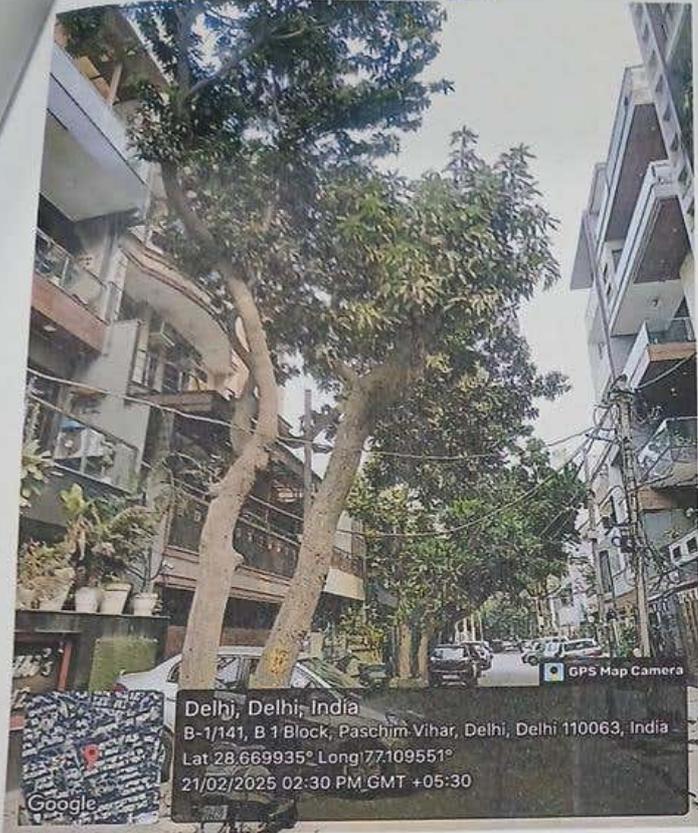
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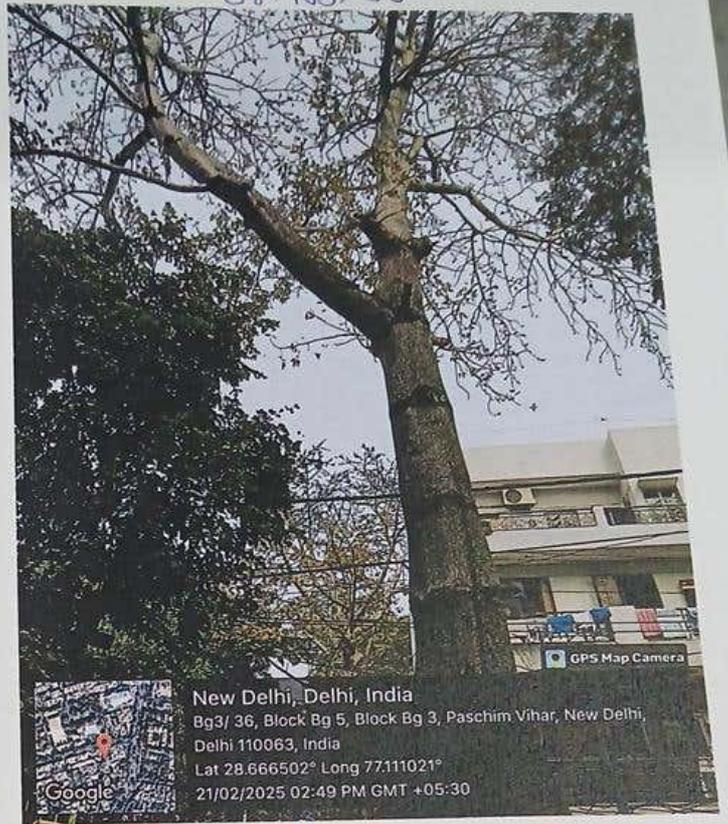
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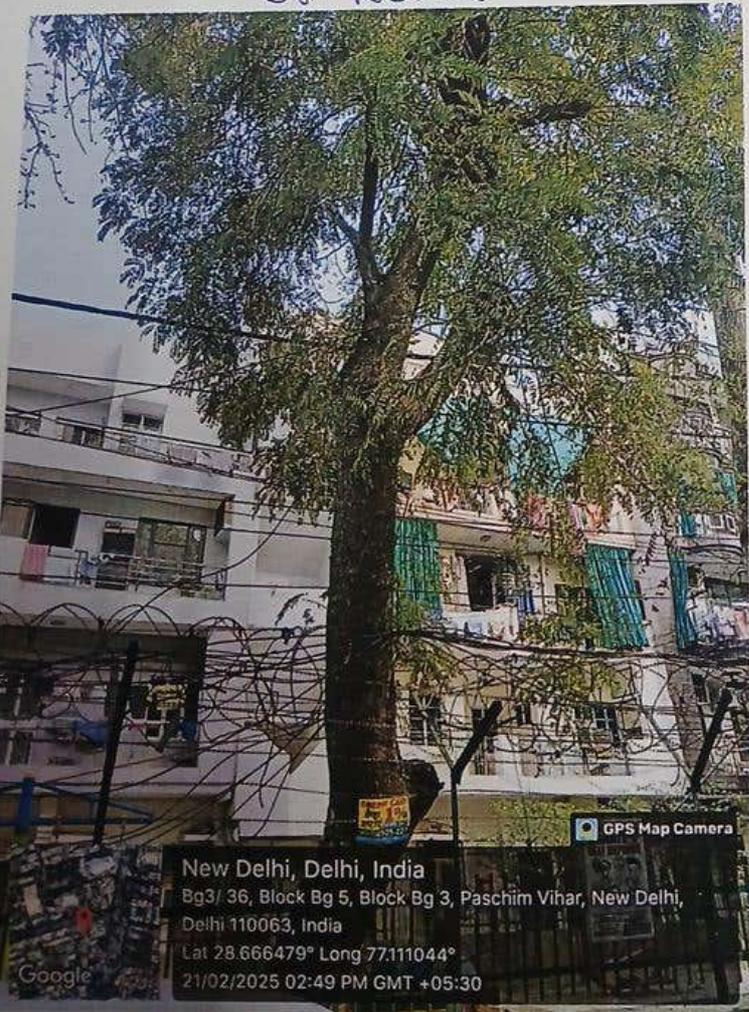
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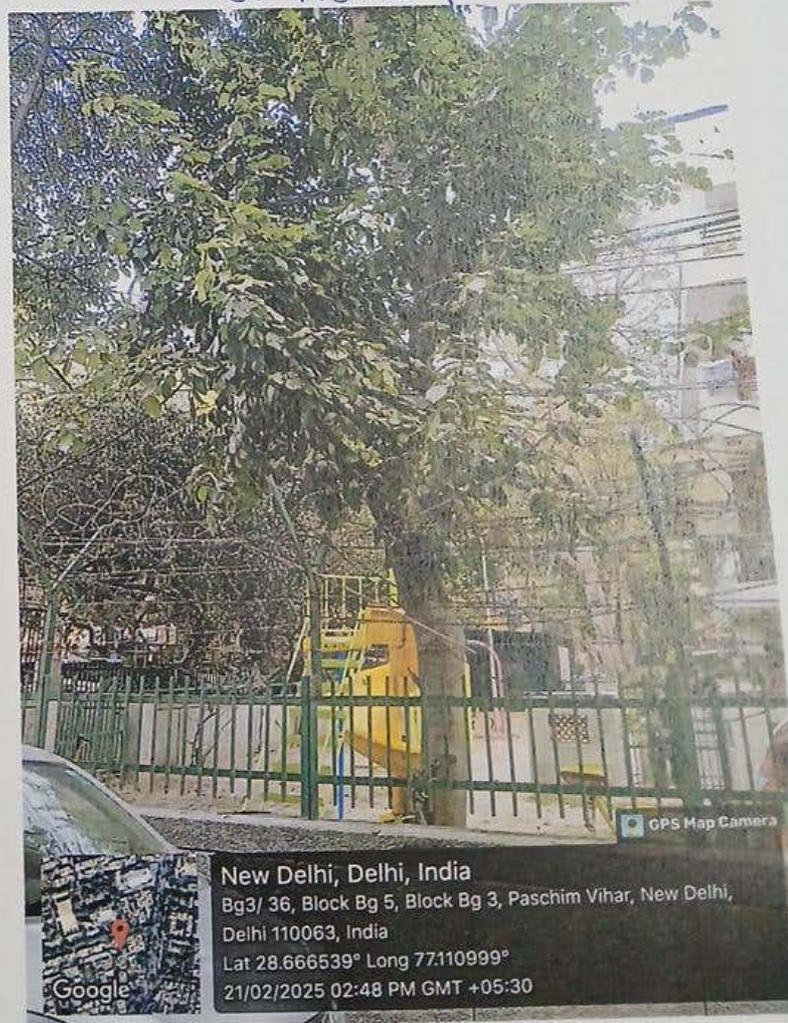
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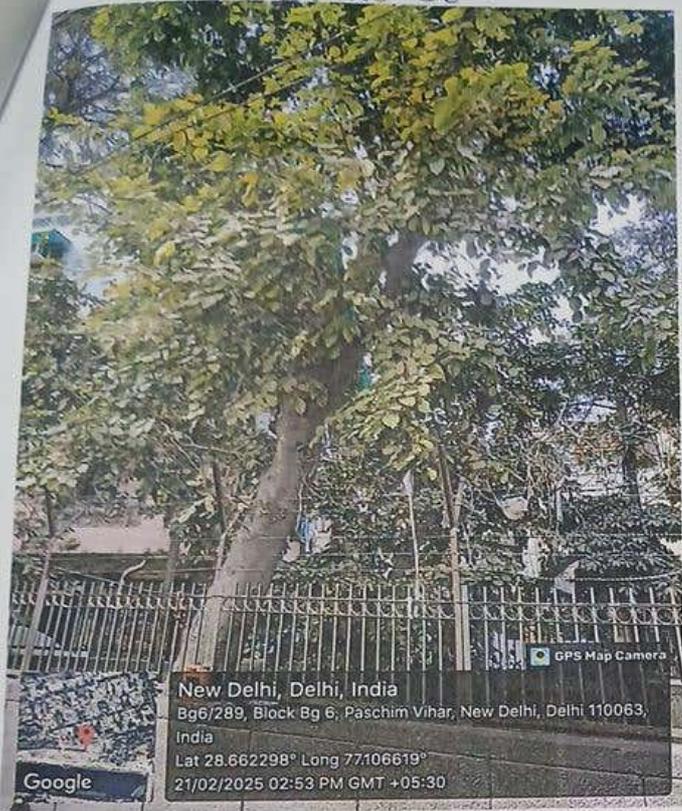
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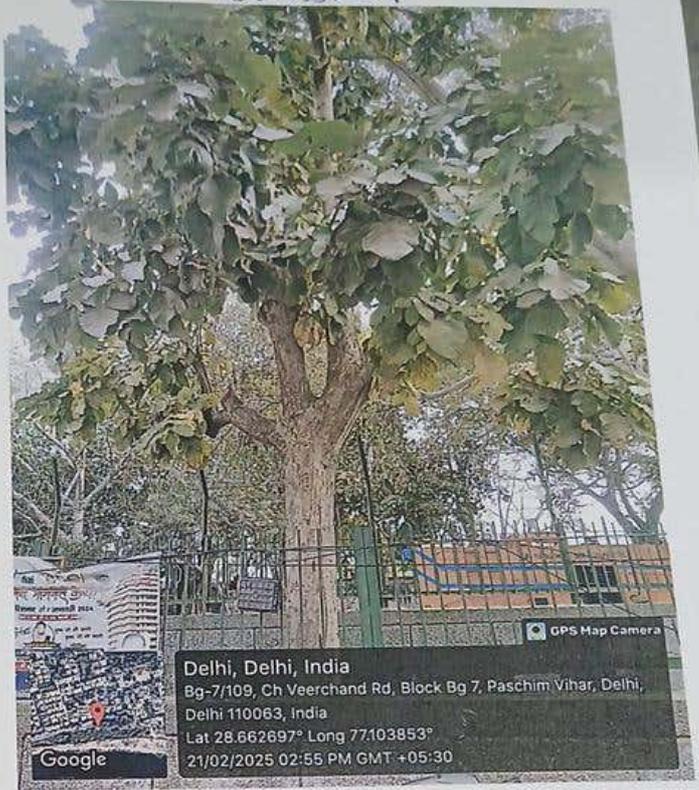
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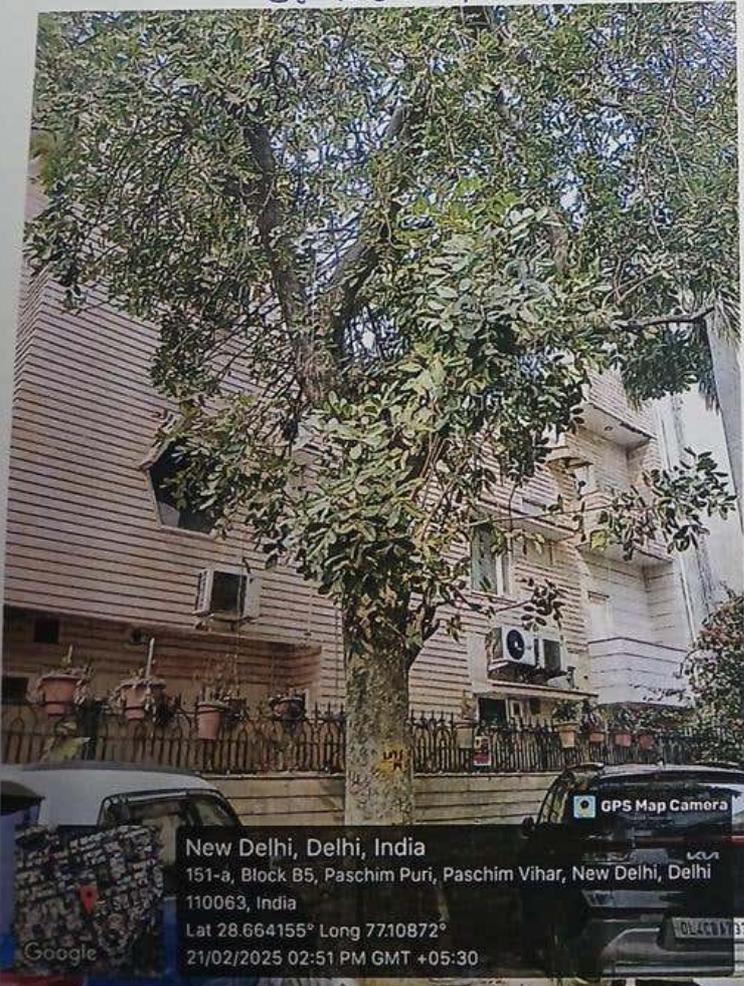
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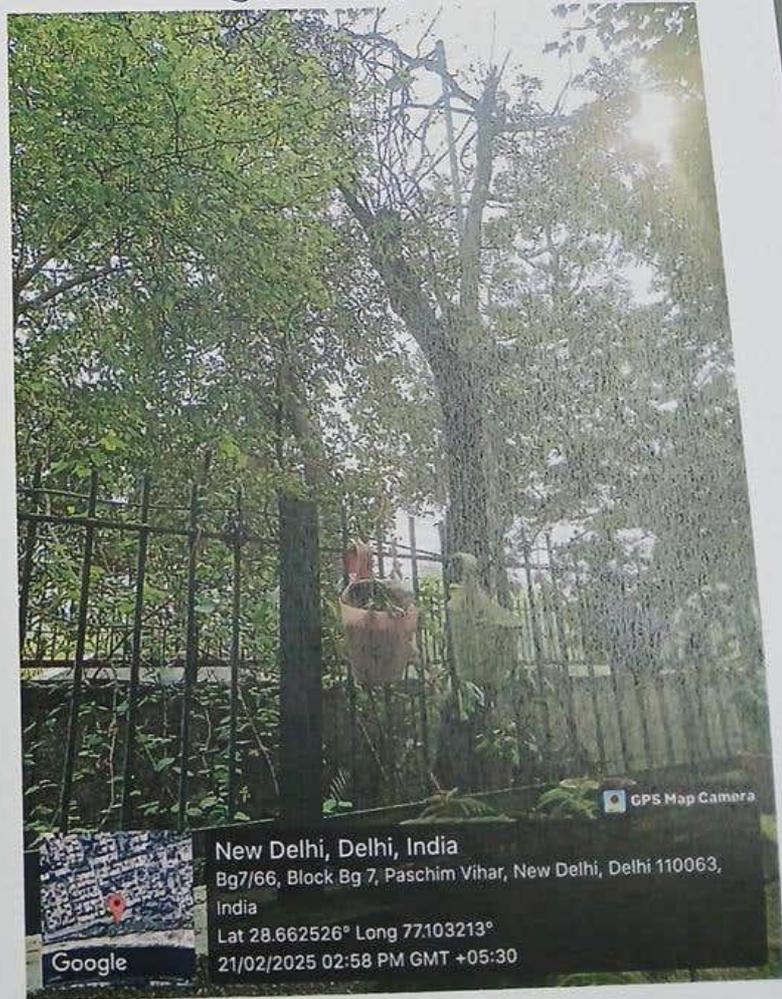
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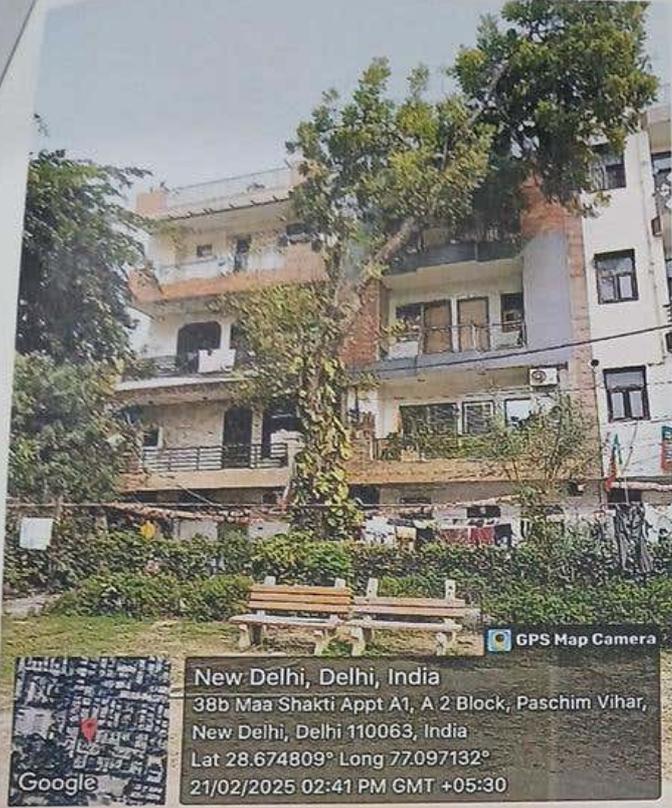
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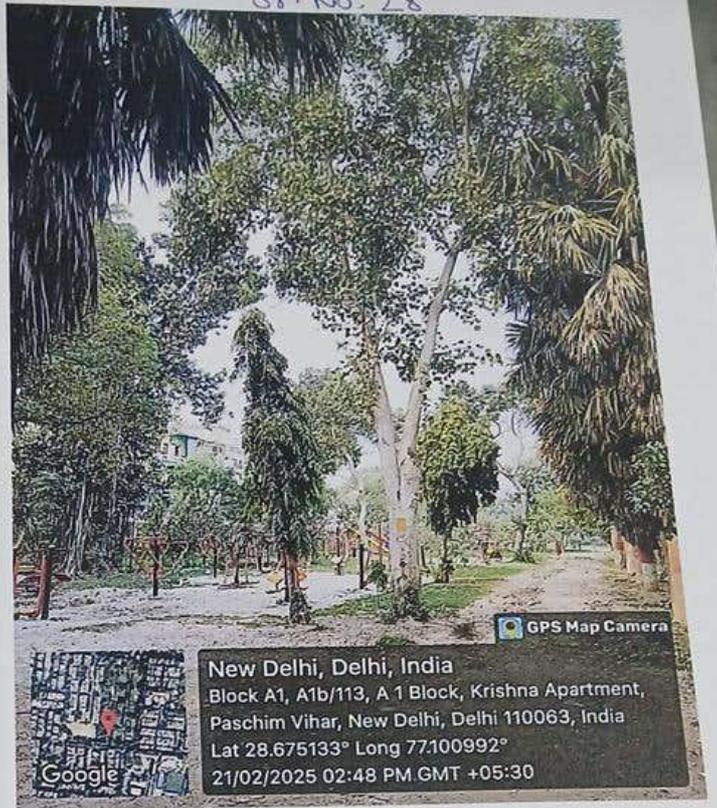
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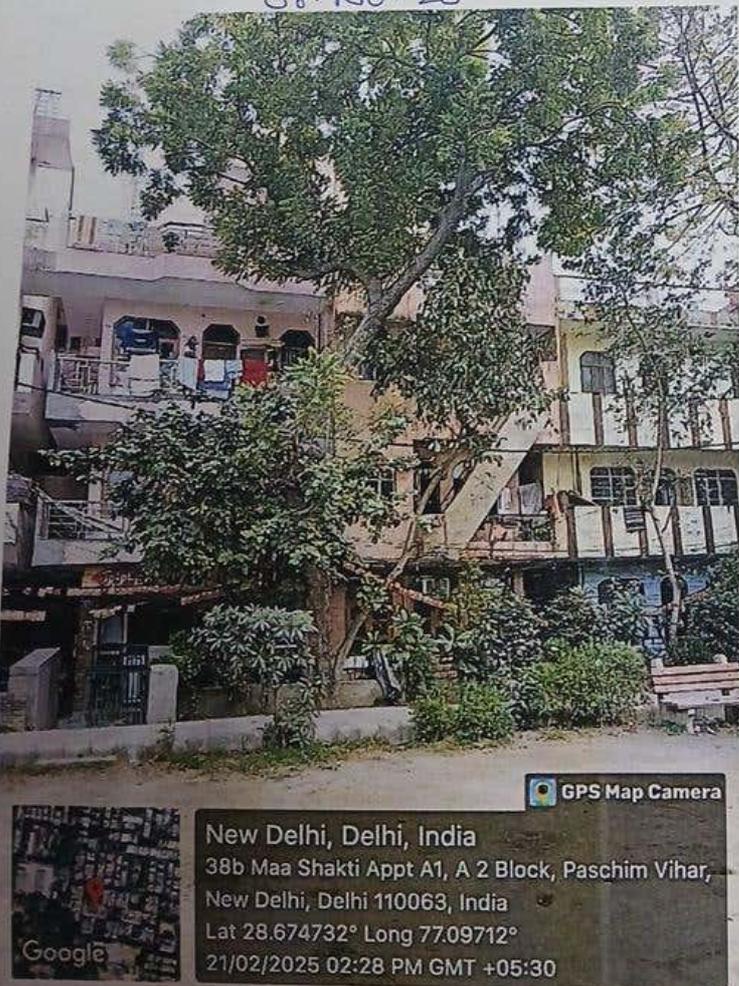
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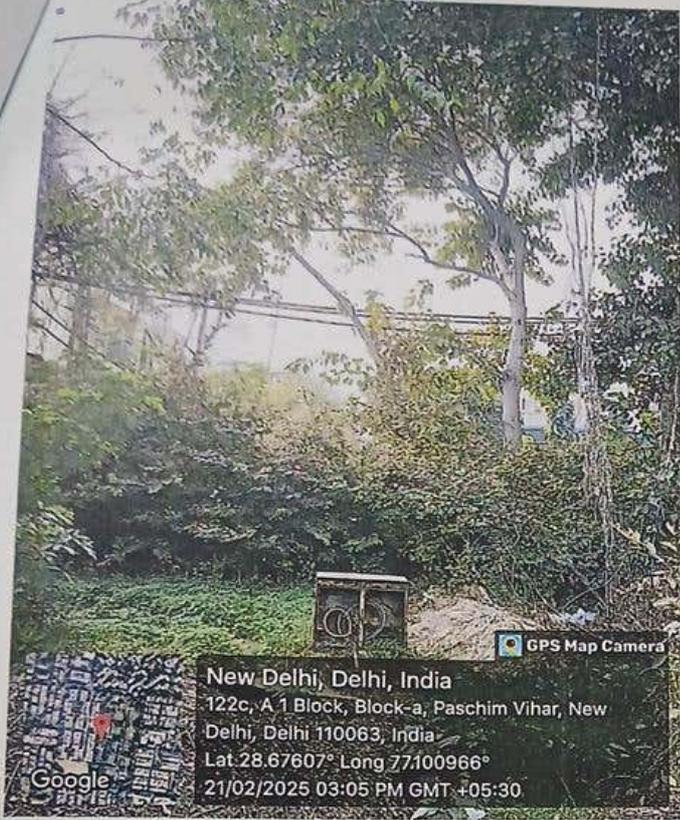
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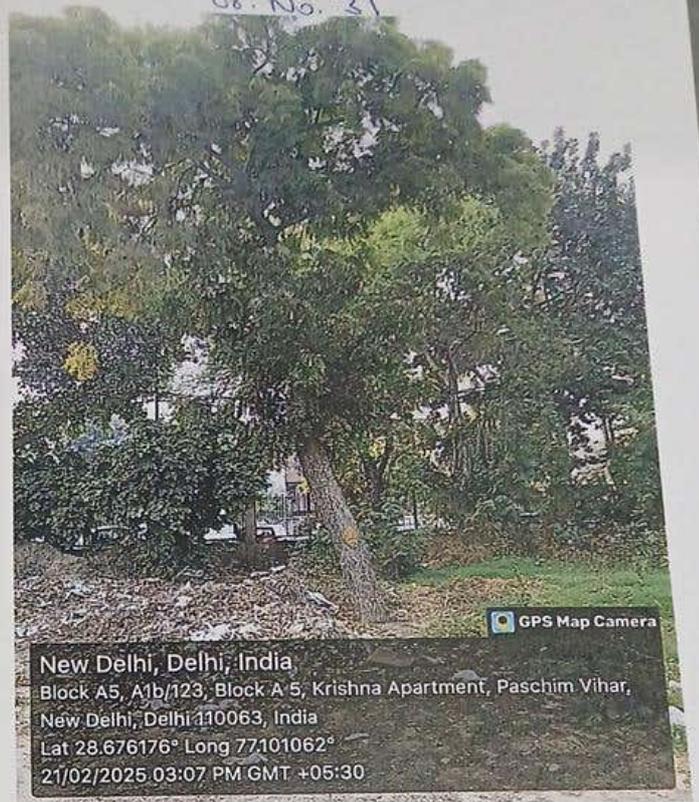
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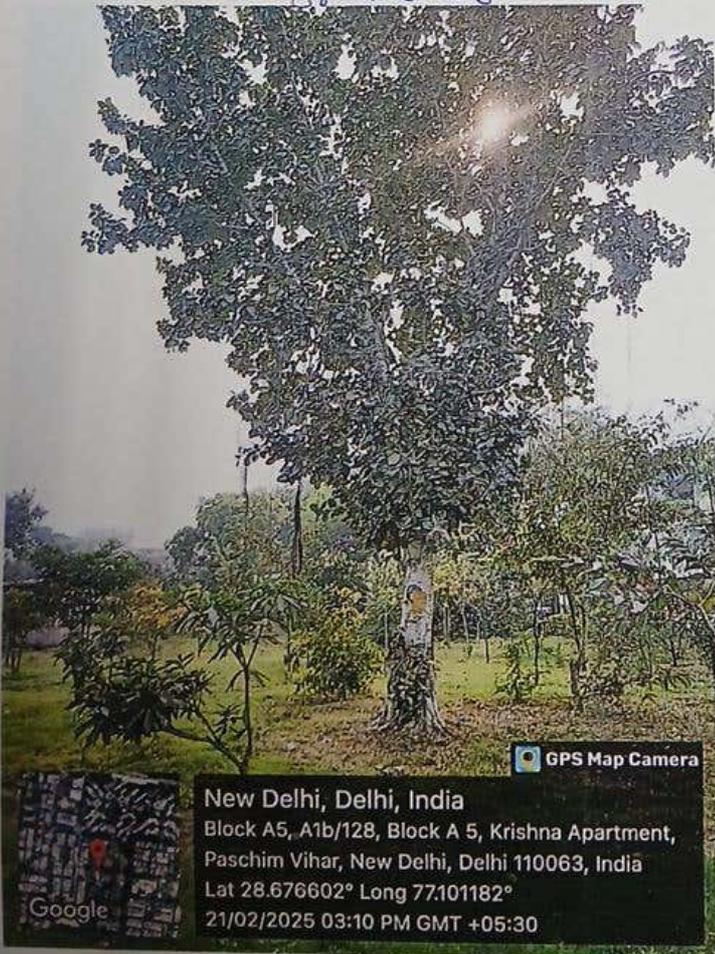
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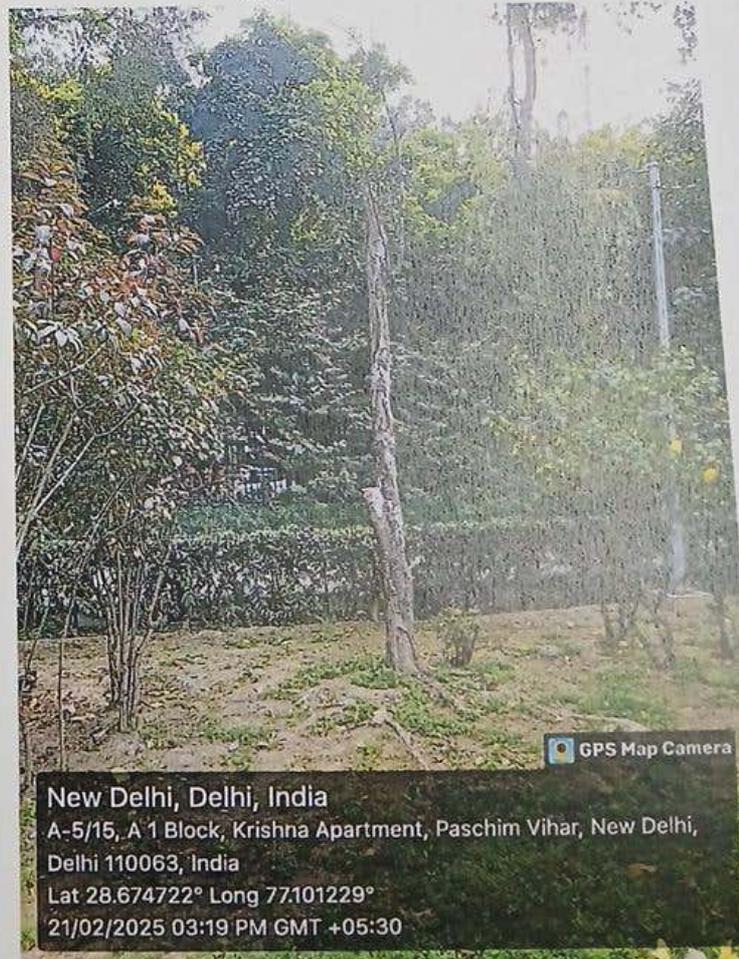
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Sr. No. 29



271

**GOVT. OF NCT OF DELHI**  
**DEPARTMENT OF FORESTS & WILDLIFE**  
**OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS**  
**NORTH FOREST DIVISION, ALIPUR, BAKHTAWARPUR ROAD,**  
**MGICCC, BAKOLI, DELHI-110036**

F.No.01/DCF(N)/Tree Offence/Misc. Comm/2024-25/7290

Date: 24/02/2025

To,

The District Magistrate (North),  
G.T. Karnal Raod, Alipur,  
Delhi-110036

Sub:-Regarding forwarding of inspection report carried out on 13.02.2025 as per order F.No.8(5)/DC/GA. BR/2019/451-459 dated 11.02.2025.

Sir,

Kindly refer to the order F.No.8(5)/DC/GA.BR./2019/451-459 dated 11.02.2025 regarding joint inspection on 13.02.2025 in compliance of the direction of Hon'ble Principal Bench of NGT-OA No. 1178/2024.

*Draft 13/2*

In this regard, the inspection report of officials of North Forest Division is enclosed herewith with this letter for further necessary action at your end.

*ADM.*

Enclosed above:

*[Signature]*  
Dy. Conservator of Forests  
(North Forest Division)

*[Signature]*  
18/3/25  
Recd in file

1942  
11/03/25

आज दिनांक 13/02/2025 को माननीय NGT Court के दिशानिर्देशानुसार केस नं. 0A NO. 1178/2024 में माननीय जिला अधिकारी (उत्तरी) अलीपुर, नई दिल्ली के आदेश क्रमांक - F. NO 8(5)/DC/CA. BR/2019/451-459 दिनांक 11/02/2025 के आदेशानुसार पश्चिम विहार के विभिन्न ब्लॉकों में क्रमशः A1, A3, A5, B1, B4-3 B4-5, B4-6 & B-7 में वर्ष 2024 में पेड़ों की MCD, Horticulture, Keshavpuram zone, द्वारा की गई छंटई का संयुक्त निरीक्षण टीम निरीक्षण करने के लिए पहुंची जिले में निम्न सदस्य मौजूद रहे -

1. SDM, Punjabi Bagh,
2. Dr. C.K. Dixit - Scientist 'C', CPCB
3. Sh. Ravinder, ACF, IGAF, MOEF, GOI.
4. Sh. Gaurav, JEE, DPCC
5. Sh. Sunil Patwari, SDM office, Punjabi Bagh
6. Sh. Brajanand Sah, Ravi and others (Forest)

इस दौरान संयुक्त निरीक्षण कमेटी द्वारा पश्चिम विहार के उपरोक्त जिले में सभी ब्लॉकों में जाकर पेड़ों की छंटई को फोटो एवं वृक्ष संख्या अनुसार मिलाव करने जिन पेड़ों की छंटई की हुई थी उन पेड़ों की शाखाओं को (Joints) गोलाई जिले की सहायता से नापी गई।

GOVT. OF NCT OF DELHI  
DEPARTMENT OF FOREST AND WILD LIFE  
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS  
NORTH FOREST DIVISION, MGICCC, BAKOLI, ALIPUR, NEW DELHI-110036

No.F.207/DCF (N)/Tree offence/2024-25/6576-77

Date: 09/01/2025

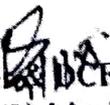
IN THE COURT OF TREE OFFICER/DY. CONSERVATOR OF FOREST,  
NORTH FOREST DIVISION, NEW DELHI

**ORDER**

1. Sh. Karanvir Singh, Ms. Monika, Section Officer (Hort.), MCD, Keshavpuram Zone and Ms. Khyati Anand appeared before this Court in the hearing.
2. Whereas, in this case, the inspection has been carried out by the I.O Sh. Ravi, it has been found that a tree offence has been committed by MCD, by illegally pruning of trees located at Block A1, A2, A5, BG-3, BG-6, BG-7 & Block B-1, Paschim Vihar, Delhi.
3. Whereas in the hearing held in this case before the Court of Tree Officer, North Forest Division on 27.11.2024, it has been found that the trees have been illegally pruned in violation of Delhi Preservation of Tree Act, 1994 and violation of permissions issued to MCD for above mentioned locations.
4. Whereas, after going through the facts of case, it has been found that the Concerned MCD authority/Dy. Director (Hort.), MCD, Keshavpuram Zone has failed to compliance with the terms & condition mentioned in the permissions given to MCD.
5. Whereas, Sh. Karanvir Singh and Ms. Monika, Section Officer (Hort.), MCD, Keshavpuram Zone were directed to plant 1000 nos. of tree saplings (Amaltas, Arjun, Neem, Jamun & Gular etc.) having height of not less than 6 feet in area of ward no. 58 & ward no. 59 during the next/coming plantation season (February 2025/ June-July 2025) and maintain them for at least seven (07) years & submit the compliance report of same.
6. Whereas, Dy. Director (Hort.), MCD, Keshavpuram Zone and Sh. Karanvir Singh and Ms. Monika, Section Officer (Hort.), MCD, Keshavpuram Zone are hereby once again directed to plant 1000 nos. of tree saplings as mentioned above and the submit the compliance report of planted sapling along with photographs in this office.

To,

1. The Dy. Director (Hort.), MCD, Keshavpuram Zone, Room No. 206 Primary School Opp. Keshavpuram Police Station, New Delhi-110035.
2. Ms. Khyati Anand, A-4/546, Paschim Vihar, New Delhi-110063.

Tree Officer   
(North Forest Division)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
OFFICE OF THE DISTRICT MAGISTRATE (NORTH)  
DM COMPLEX G.T. KARNAL ROAD, ALIPUR DELHI-110036

F. No 8 (5)/DC/GA.BR./2019/451-459

Date: 11.02.2025

INSPECTION NOTICE

A Joint Inspection to be carried out of the all stockholders for considering the grievance of illegal lopping of more than 250 trees and pollarding of more than 20 trees in various blocks of Pachim Vihar of West Delhi in February/ March 2024, in compliance of the direction of Hon'ble Principal Bench of NGT - OA No. 1178/2024 (Copy of Order and OA enclosed).

Accordingly, a joint inspection is scheduled to be held on 13.02.2025 at 11:00 AM as per the direction of Hon'ble NGT to ascertain the correctness of the allegation made.

All concerned officers are requested to make it convenient to attend the joint inspection on the scheduled date and time. Further SDM (Punjabi Bagh), District (West) is to coordinate the arrangements for overall visit of the team.

(YASH CHAUDHARY, IAS)  
DISTRICT MAGISTRATE  
DISTRICT-NORTH

F. No 8 (5)/DC/GA.BR./2019/451-459

Date: 11.02.2025

**Copy to:**

1. The Inspection General of Forest, MoEF, Govt. of India with a request to nominate an Officer to join the inspection.
2. Member Secretary, DPCC, Building, 4th & 5th Floor ISBT, GT Karnal Rd, Kashmere Gate, New Delhi
3. District Conservator of Forest, District (West), Mandir Marg, Mandir Lane Delhi with a request to join for inspection being area DCF in charge.
4. District Magistrate (West) with the request to join the inspection being area DM and also participate in preparation of the report since the area falls under the jurisdiction of West District
5. Sh. C.K. Dixit (Scientist-C), Nominated Member from Central Pollution Control Board,
6. SDM (Punjabi Bagh), District West to coordinate the arrangements for the visit.

**Copy for Information to:**

1. SO to CS, Delhi, Delhi Secretariat, I. P Estate, New Delhi.
2. PA to ACS-cum-Divisional Commissioner, 5 Sham Nath Marg, Delhi-10054
3. PA to ACS (Environment & Forest), 6th Level, C-Wing, I.P Estate, Delhi Secretariat, Delhi

(YASH CHAUDHARY, IAS)  
DISTRICT MAGISTRATE  
DISTRICT-NORTH

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
OFFICE OF THE DISTRICT MAGISTRATE (NORTH)  
DM COMPLEX G.T. KARNAL ROAD, ALIPUR DELHI-110036

F. No 8 (5)/DC/GA.BR./2019/249-256

Date: 06/03/2025

Minutes of Meeting

This is with reference to direction of Hon'ble NGT for considering the grievance of illegal lopping of more than 250 trees and pollarding of more than 20 trees in various blocks of Pachim Vihar of West Delhi in February/ March 2024.

Accordingly, a joint inspection has been carried out on 13.02.2025 at 11:00 AM in connection with a review meeting was held through Video Conference on 24.02.2025 at 04:00 PM. The following Officers/Official were attended the meeting:-

1. Sh. Ankur Meshram, ADM (North)
2. Sh. Pankaj Pundir, SDM (Punjabi Bagh)
3. Ravinder Kumar, Representative from I.G. Forest, MoEFC
4. Sh. C.K. Dixit, Nominated member from Central Board Pollution Control.
5. Ms. Ajita Agrawal, Nominated Member from Delhi Pollution Control Committee
6. PA to DCF (North)

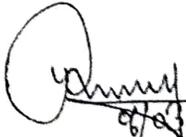
At the outset, Additional District Magistrate (North), in chair, welcomed all the participant representatives.

Thereafter the following discussion was noted:

1. SDM (Punjabi Bagh) briefed about the Joint Inspection and suggested that report is awaiting from DCF (North) and MCD (Keshav Puram Zone)
2. PA to DCF has informed that report has been sent via email & Post in Office of District Magistrate (North)

The reports have been obtained via email and as per the discussion, the reports are shared with all the committee members. The concerned departments are also directed to provide hardcopy as the scanned copy are not legible at places. All the committee members are requested to provide their comments within 7 days in the next meeting.

This issues with prior approval of Additional District Magistrate, North.

  
06/03/2025  
PA to ADM  
DISTRICT-NORTH

Enclosed: reports from MCD & Forest Department

F. No 8 (5)/DC/GA.BR./2019/

Date:

**Copy to:**

1. The Inspection General of Forest, MoEF, Govt. of India (rajesh.skumar@gov.in)
2. Member Secretary, DPCC, Building, 4th & 5th Floor ISBT, GT Karnal Rd. Kashmere Gate, New Delhi (msdpcc@nic.in)
3. District Conservator of Forest , District ( North), Bakoli, Delhi (dcfnorth.gnctd@gov.in)
4. District Magistrate (West), DM Office Complex , Raja Garden , Delhi (dcwest@delhi.gov.iin)
5. Sh. C.K. Dixit (Scientist-C), Nominated Member from Central Pollution Control Board (ckdixit.epcb@nic.in)
6. SDM (Punjabi Bagh), District West (punjabisdm@nic.in)

**Copy for information to:**

1. SO to CS, Delhi, Delhi Secretariat, I. P Estate , New Delhi .
2. PA to ACS-cum-Divisional Commissioner, 5 Sham Nath Marg, Delhi-110054
3. PA to ACS (Environment & Forest), 6th Level, C-Wing, I.P Estate, Delhi Secretariat. Delhi

  
06/05/2025

PA to ADM

**DISTRICT-NORTH**